

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
 PRINCIPAL BENCH, NEW DELHI  
 Original Application no. 432/2023

IN THE MATTER OF:

Radhey Shyam Sehara ..... Applicant

Versus

State of Uttar Pradesh & Ors ..... Respondents

**INDEX**  
**VOLUME-III**

11.	ANNEXURE R-8 : The true copies of the six-monthly compliance reports submitted to MOEF&CC regional office by the Answering Respondent for last two years.(colly)	301-420
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**Krishnamohan K Menon, Gautam Dhamija, Dania Nayyar,**

**Parul Sachdeva, Parth Dixit**



Mimansa Law Offices,  
 ADVOCATES FOR THE RESPONDENT NO. 8,

C-6/50, SDA, NEW DELHI-110016  
**MOB:9899809187**

Mail id: dania@mimansalaw.in

NEW DELHI  
 DATED:07.02.2024

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
21-01-2022 08:00:00	44.05	33.62				
21-01-2022 09:00:00	45.42	34.25				
21-01-2022 10:00:00	45.94	35.21				
21-01-2022 11:00:00	45.76	35.78				
21-01-2022 12:00:00	23.80	37.30				
21-01-2022 13:00:00	14.73	37.98				
21-01-2022 14:00:00	9.13	38.39				
21-01-2022 15:00:00	4.45	38.08				
21-01-2022 16:00:00	1.24	38.04				
21-01-2022 17:00:00	0.14	36.98				
21-01-2022 18:00:00	19.14	36.78				
21-01-2022 19:00:00	32.85	36.41				
21-01-2022 20:00:00	34.87	36.08				
21-01-2022 21:00:00	33.63	35.52				
21-01-2022 22:00:00	34.16	35.10				
21-01-2022 23:00:00	34.55	34.61				
22-01-2022 00:00:00	40.55	33.96				
22-01-2022 01:00:00	43.16	32.73				
22-01-2022 02:00:00	42.64	32.15				
22-01-2022 03:00:00	41.83	32.09				
22-01-2022 04:00:00	42.61	31.94				
22-01-2022 05:00:00	42.00	31.77				
22-01-2022 06:00:00	43.35	31.61				
22-01-2022 07:00:00	43.07	31.80				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
22-01-2022 08:00:00	43.99	32.91				
22-01-2022 09:00:00	44.02	34.55				
22-01-2022 10:00:00	45.36	35.86				
22-01-2022 11:00:00	46.45	36.94				
22-01-2022 12:00:00	47.03	37.81				
22-01-2022 13:00:00	46.79	37.68				
22-01-2022 14:00:00	46.18	37.15				
22-01-2022 15:00:00	46.19	36.82				
22-01-2022 16:00:00	46.16	37.06				
22-01-2022 17:00:00	46.01	36.96				
22-01-2022 18:00:00	45.46	36.46				
22-01-2022 19:00:00	46.16	36.49				
22-01-2022 20:00:00	46.46	36.43				
22-01-2022 21:00:00	46.18	36.12				
22-01-2022 22:00:00	46.04	36.03				
22-01-2022 23:00:00	45.11	35.84				
23-01-2022 00:00:00	44.85	35.57				
23-01-2022 01:00:00	46.37	35.15				
23-01-2022 02:00:00	45.77	34.41				
23-01-2022 03:00:00	45.54	35.42				
23-01-2022 04:00:00	46.40	35.32				
23-01-2022 05:00:00	46.21	35.06				
23-01-2022 06:00:00	46.17	35.37				
23-01-2022 07:00:00	46.98	35.60				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
23-01-2022 08:00:00	45.62	35.76				
23-01-2022 09:00:00	44.44	36.00				
23-01-2022 10:00:00	42.68	38.06				
23-01-2022 11:00:00	42.09	39.34				
23-01-2022 12:00:00	41.22	39.99				
23-01-2022 13:00:00	41.83	40.48				
23-01-2022 14:00:00	43.54	40.71				
23-01-2022 15:00:00	46.00	40.50				
23-01-2022 16:00:00	46.91	39.66				
23-01-2022 17:00:00	47.85	39.25				
23-01-2022 18:00:00	47.73	39.36				
23-01-2022 19:00:00	46.28	39.48				
23-01-2022 20:00:00	46.13	38.16				
23-01-2022 21:00:00	46.91	37.08				
23-01-2022 22:00:00	46.14	36.84				
23-01-2022 23:00:00	45.92	36.42				
24-01-2022 00:00:00	46.76	36.19				
24-01-2022 01:00:00	47.54	36.08				
24-01-2022 02:00:00	47.03	35.46				
24-01-2022 03:00:00	47.16	35.48				
24-01-2022 04:00:00	47.07	35.30				
24-01-2022 05:00:00	47.97	35.47				
24-01-2022 06:00:00	47.90	35.36				
24-01-2022 07:00:00	47.05	35.47				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
24-01-2022 08:00:00	48.24	36.13				
24-01-2022 09:00:00	48.75	36.88				
24-01-2022 10:00:00	46.80	40.15				
24-01-2022 11:00:00	47.14	40.81				
24-01-2022 12:00:00	50.63	41.06				
24-01-2022 13:00:00	48.89	41.26				
24-01-2022 14:00:00	47.90	41.48				
24-01-2022 15:00:00	47.25	40.65				
24-01-2022 16:00:00	46.40	39.41				
24-01-2022 17:00:00	47.48	38.60				
24-01-2022 18:00:00	47.69	37.52				
24-01-2022 19:00:00	48.17	36.74				
24-01-2022 20:00:00	47.59	35.48				
24-01-2022 21:00:00	47.17	35.52				
24-01-2022 22:00:00	44.88	35.27				
24-01-2022 23:00:00	45.99	34.97				
25-01-2022 00:00:00	47.00	34.93				
25-01-2022 01:00:00	45.60	35.03				
25-01-2022 02:00:00	44.44	34.46				
25-01-2022 03:00:00	45.49	33.52				
25-01-2022 04:00:00	44.36	33.43				
25-01-2022 05:00:00	44.43	34.06				
25-01-2022 06:00:00	45.52	34.78				
25-01-2022 07:00:00	45.35	34.90				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
25-01-2022 08:00:00	45.86	34.39				
25-01-2022 09:00:00	45.53	35.02				
25-01-2022 10:00:00	43.81	35.44				
25-01-2022 11:00:00	44.62	35.76				
25-01-2022 12:00:00	45.17	36.30				
25-01-2022 13:00:00	46.11	36.93				
25-01-2022 14:00:00	46.21	37.23				
25-01-2022 15:00:00	46.47	37.49				
25-01-2022 16:00:00	47.11	37.09				
25-01-2022 17:00:00	45.19	36.47				
25-01-2022 18:00:00	42.90	36.26				
25-01-2022 19:00:00	43.39	35.69				
25-01-2022 20:00:00	44.22	35.19				
25-01-2022 21:00:00	44.06	34.67				
25-01-2022 22:00:00	43.45	34.11				
25-01-2022 23:00:00	44.47	33.88				
26-01-2022 00:00:00	43.09	33.31				
26-01-2022 01:00:00	42.81	32.97				
26-01-2022 02:00:00	43.40	32.74				
26-01-2022 03:00:00	42.19	32.65				
26-01-2022 04:00:00	42.85	32.70				
26-01-2022 05:00:00	43.20	32.55				
26-01-2022 06:00:00	43.90	32.59				
26-01-2022 07:00:00	43.28	32.80				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
26-01-2022 08:00:00	42.81	34.01				
26-01-2022 09:00:00	44.11	35.43				
26-01-2022 10:00:00	43.81	36.38				
26-01-2022 11:00:00	45.18	36.79				
26-01-2022 12:00:00	45.96	37.03				
26-01-2022 13:00:00	46.93	37.26				
26-01-2022 14:00:00	47.86	37.58				
26-01-2022 15:00:00	48.35	36.33				
26-01-2022 16:00:00	47.98	36.35				
26-01-2022 17:00:00	47.71	35.65				
26-01-2022 18:00:00	48.38	35.24				
26-01-2022 19:00:00	48.34	34.81				
26-01-2022 20:00:00	46.43	34.61				
26-01-2022 21:00:00	46.58	32.90				
26-01-2022 22:00:00	46.51	31.88				
26-01-2022 23:00:00	45.89	31.72				
27-01-2022 00:00:00	45.65	32.15				
27-01-2022 01:00:00	43.38	31.71				
27-01-2022 02:00:00	43.36	31.29				
27-01-2022 03:00:00	44.56	30.31				
27-01-2022 04:00:00	43.31	30.32				
27-01-2022 05:00:00	44.02	30.52				
27-01-2022 06:00:00	43.10	30.58				
27-01-2022 07:00:00	41.69	30.76				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
27-01-2022 08:00:00	43.96	31.40				
27-01-2022 09:00:00	44.63	31.99				
27-01-2022 10:00:00	44.50	33.19				
27-01-2022 11:00:00	44.76	34.18				
27-01-2022 12:00:00	45.79	35.18				
27-01-2022 13:00:00	45.53	35.55				
27-01-2022 14:00:00	46.22	35.77				
27-01-2022 15:00:00	44.53	35.83				
27-01-2022 16:00:00	44.19	35.90				
27-01-2022 17:00:00	45.18	35.87				
27-01-2022 18:00:00	46.47	35.62				
27-01-2022 19:00:00	46.50	35.32				
27-01-2022 20:00:00	46.01	33.86				
27-01-2022 21:00:00	46.76	33.55				
27-01-2022 22:00:00	46.35	33.90				
27-01-2022 23:00:00	47.62	34.31				
28-01-2022 00:00:00	48.94	33.48				
28-01-2022 01:00:00	46.20	33.18				
28-01-2022 02:00:00	45.33	32.54				
28-01-2022 03:00:00	45.39	31.93				
28-01-2022 04:00:00	46.25	32.10				
28-01-2022 05:00:00	45.93	32.41				
28-01-2022 06:00:00	45.13	32.07				
28-01-2022 07:00:00	43.39	32.56				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
28-01-2022 08:00:00	46.23	33.28				
28-01-2022 09:00:00	46.44	33.96				
28-01-2022 10:00:00	46.72	35.14				
28-01-2022 11:00:00	44.42	35.42				
28-01-2022 12:00:00	41.90	35.57				
28-01-2022 13:00:00	41.10	35.94				
28-01-2022 14:00:00	44.95	36.74				
28-01-2022 15:00:00	47.94	37.49				
28-01-2022 16:00:00	48.98	37.20				
28-01-2022 17:00:00	48.77	36.35				
28-01-2022 18:00:00	48.57	36.23				
28-01-2022 19:00:00	46.82	35.72				
28-01-2022 20:00:00	47.47	35.19				
28-01-2022 21:00:00	47.25	34.53				
28-01-2022 22:00:00	45.97	33.88				
28-01-2022 23:00:00	46.19	32.95				
29-01-2022 00:00:00	46.76	32.12				
29-01-2022 01:00:00	45.43	31.93				
29-01-2022 02:00:00	45.99	31.62				
29-01-2022 03:00:00	46.44	30.24				
29-01-2022 04:00:00	46.57	30.90				
29-01-2022 05:00:00	46.31	31.67				
29-01-2022 06:00:00	45.77	31.92				
29-01-2022 07:00:00	45.56	32.23				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGK</b>	<b>IGLGK</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
29-01-2022 08:00:00	47.06	32.54				
29-01-2022 09:00:00	46.12	33.49				
29-01-2022 10:00:00	45.05	34.36				
29-01-2022 11:00:00	47.28	35.28				
29-01-2022 12:00:00	48.44	35.77				
29-01-2022 13:00:00	45.66	36.64				
29-01-2022 14:00:00	46.44	37.42				
29-01-2022 15:00:00	46.69	37.74				
29-01-2022 16:00:00	48.80	37.93				
29-01-2022 17:00:00	48.12	37.44				
29-01-2022 18:00:00	48.33	36.09				
29-01-2022 19:00:00	48.37	36.63				
29-01-2022 20:00:00	48.21	35.74				
29-01-2022 21:00:00	47.35	35.69				
29-01-2022 22:00:00	47.74	34.43				
29-01-2022 23:00:00	47.49	33.96				
30-01-2022 00:00:00	46.63	32.92				
30-01-2022 01:00:00	45.64	32.97				
30-01-2022 02:00:00	46.16	33.44				
30-01-2022 03:00:00	46.92	32.41				
30-01-2022 04:00:00	45.34	32.32				
30-01-2022 05:00:00	44.87	31.91				
30-01-2022 06:00:00	44.94	31.43				
30-01-2022 07:00:00	45.05	31.77				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
30-01-2022 08:00:00	45.94	31.60				
30-01-2022 09:00:00	45.68	31.87				
30-01-2022 10:00:00	45.66	33.47				
30-01-2022 11:00:00	45.22	34.01				
30-01-2022 12:00:00	46.27	34.19				
30-01-2022 13:00:00	47.30	34.92				
30-01-2022 14:00:00	47.18	35.23				
30-01-2022 15:00:00	47.67	35.72				
30-01-2022 16:00:00	47.18	36.57				
30-01-2022 17:00:00	47.45	35.73				
30-01-2022 18:00:00	47.69	35.87				
30-01-2022 19:00:00	48.00	35.55				
30-01-2022 20:00:00	46.33	35.33				
30-01-2022 21:00:00	47.58	35.31				
30-01-2022 22:00:00	47.50	34.97				
30-01-2022 23:00:00	46.87	33.52				
31-01-2022 00:00:00	45.27	31.23				
31-01-2022 01:00:00	45.24	30.56				
31-01-2022 02:00:00	44.91	31.60				
31-01-2022 03:00:00	46.61	32.19				
31-01-2022 04:00:00	48.34	32.64				
31-01-2022 05:00:00	47.24	32.79				
31-01-2022 06:00:00	45.81	33.65				
31-01-2022 07:00:00	46.03	33.64				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
31-01-2022 08:00:00	47.07	33.32				
31-01-2022 09:00:00	46.31	34.01				
31-01-2022 10:00:00	45.30	35.26				
31-01-2022 11:00:00	45.21	35.78				
31-01-2022 12:00:00	46.94	36.24				
31-01-2022 13:00:00	47.31	36.70				
31-01-2022 14:00:00	48.95	37.16				
31-01-2022 15:00:00	47.39	37.19				
31-01-2022 16:00:00	47.97	37.13				
31-01-2022 17:00:00	48.66	36.91				
31-01-2022 18:00:00	47.92	36.22				
31-01-2022 19:00:00	48.58	35.82				
31-01-2022 20:00:00	49.16	35.36				
31-01-2022 21:00:00	49.07	34.91				
31-01-2022 22:00:00	47.58	33.62				
31-01-2022 23:00:00	48.01	33.18				
01-02-2022 00:00:00	47.69	32.65				
01-02-2022 01:00:00	45.72	29.39				
01-02-2022 02:00:00	44.40	27.54				
01-02-2022 03:00:00	44.67	28.19				
01-02-2022 04:00:00	45.87	25.58				
01-02-2022 05:00:00	45.87	26.12				
01-02-2022 06:00:00	45.94	28.43				
01-02-2022 07:00:00	45.43	29.23				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
01-02-2022 08:00:00	45.93	30.76				
01-02-2022 09:00:00	46.82	31.47				
01-02-2022 10:00:00	47.35	33.47				
01-02-2022 11:00:00	45.88	34.62				
01-02-2022 12:00:00	45.05	35.56				
01-02-2022 13:00:00	45.41	36.43				
01-02-2022 14:00:00	45.82	37.61				
01-02-2022 15:00:00	44.88	38.85				
01-02-2022 16:00:00	45.80	37.94				
01-02-2022 17:00:00	45.92	37.87				
01-02-2022 18:00:00	45.66	38.08				
01-02-2022 19:00:00	45.52	37.19				
01-02-2022 20:00:00	47.71	35.98				
01-02-2022 21:00:00	49.30	35.61				
01-02-2022 22:00:00	48.03	35.44				
01-02-2022 23:00:00	48.69	34.29				
02-02-2022 00:00:00	47.86	32.24				
02-02-2022 01:00:00	47.01	31.36				
02-02-2022 02:00:00	45.17	31.06				
02-02-2022 03:00:00	45.63	31.23				
02-02-2022 04:00:00	45.75	31.16				
02-02-2022 05:00:00	45.44	31.07				
02-02-2022 06:00:00	44.96	31.12				
02-02-2022 07:00:00	44.99	31.25				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
02-02-2022 08:00:00	45.09	31.84				
02-02-2022 09:00:00	45.44	32.40				
02-02-2022 10:00:00	45.69	34.06				
02-02-2022 11:00:00	45.73	35.50				
02-02-2022 12:00:00	45.90	36.22				
02-02-2022 13:00:00	46.59	37.04				
02-02-2022 14:00:00	46.28	37.82				
02-02-2022 15:00:00	46.37	37.92				
02-02-2022 16:00:00	47.17	37.62				
02-02-2022 17:00:00	48.37	36.81				
02-02-2022 18:00:00	47.40	36.99				
02-02-2022 19:00:00	47.26	36.87				
02-02-2022 20:00:00	48.22	36.17				
02-02-2022 21:00:00	47.31	36.06				
02-02-2022 22:00:00	47.19	35.62				
02-02-2022 23:00:00	46.74	35.41				
03-02-2022 00:00:00	47.06	34.88				
03-02-2022 01:00:00	45.80	34.58				
03-02-2022 02:00:00	46.05	34.74				
03-02-2022 03:00:00	46.68	33.94				
03-02-2022 04:00:00	46.52	33.66				
03-02-2022 05:00:00	46.15	34.13				
03-02-2022 06:00:00	45.36	34.79				
03-02-2022 07:00:00	45.98	35.02				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
03-02-2022 08:00:00	34.97	36.34				
03-02-2022 09:00:00	41.48	35.53				
03-02-2022 10:00:00	44.41	36.72				
03-02-2022 11:00:00	45.09	39.08				
03-02-2022 12:00:00	46.63	40.53				
03-02-2022 13:00:00	47.13	40.87				
03-02-2022 14:00:00	48.93	41.24				
03-02-2022 15:00:00	49.27	41.72				
03-02-2022 16:00:00	48.64	40.82				
03-02-2022 17:00:00	47.46	40.52				
03-02-2022 18:00:00	47.61	39.98				
03-02-2022 19:00:00	48.05	40.06				
03-02-2022 20:00:00	47.95	39.90				
03-02-2022 21:00:00	49.06	39.85				
03-02-2022 22:00:00	46.65	36.75				
03-02-2022 23:00:00	45.94	36.06				
04-02-2022 00:00:00	44.88	36.49				
04-02-2022 01:00:00	43.21	36.39				
04-02-2022 02:00:00	43.00	36.06				
04-02-2022 03:00:00	43.47	36.31				
04-02-2022 04:00:00	43.86	36.21				
04-02-2022 05:00:00	44.15	36.77				
04-02-2022 06:00:00	44.75	36.75				
04-02-2022 07:00:00	44.31	36.51				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
04-02-2022 08:00:00	45.11	37.01				
04-02-2022 09:00:00	45.08	37.59				
04-02-2022 10:00:00	45.42	38.84				
04-02-2022 11:00:00	44.81	38.99				
04-02-2022 12:00:00	44.33	38.85				
04-02-2022 13:00:00	44.69	37.98				
04-02-2022 14:00:00	46.06	38.50				
04-02-2022 15:00:00	48.01	38.09				
04-02-2022 16:00:00	45.32	38.55				
04-02-2022 17:00:00	46.34	38.09				
04-02-2022 18:00:00	46.69	38.40				
04-02-2022 19:00:00	43.98	38.28				
04-02-2022 20:00:00	42.17	36.05				
04-02-2022 21:00:00	41.69	35.12				
04-02-2022 22:00:00	42.31	34.42				
04-02-2022 23:00:00	42.25	35.03				
05-02-2022 00:00:00	41.77	34.66				
05-02-2022 01:00:00	42.48	33.05				
05-02-2022 02:00:00	42.79	32.76				
05-02-2022 03:00:00	42.57	32.20				
05-02-2022 04:00:00	42.32	31.94				
05-02-2022 05:00:00	42.72	32.50				
05-02-2022 06:00:00	36.02	32.82				
05-02-2022 07:00:00	25.44	32.92				

Calender	PM Avg	PM Avg			
Plant Station	<b>IGLGKP STACK1</b>	<b>IGLGKP STACK2</b>			
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150			
05-02-2022 08:00:00	18.61	33.10			
05-02-2022 09:00:00	12.91	36.34			
05-02-2022 10:00:00	6.11	37.95			
05-02-2022 11:00:00	4.27	37.80			
05-02-2022 12:00:00	7.69	38.69			
05-02-2022 13:00:00	8.01	38.51			
05-02-2022 14:00:00	7.22 <	38.61 <			
05-02-2022 15:00:00	0.06 <	38.09 <			
05-02-2022 16:00:00	0.00 <	37.33 <			
05-02-2022 17:00:00	0.00	35.78			
05-02-2022 18:00:00	0.00	35.16			
05-02-2022 19:00:00	0.00	34.56			
05-02-2022 20:00:00	0.00	33.97			
05-02-2022 21:00:00	0.00	33.33			
05-02-2022 22:00:00	0.00	32.69			
05-02-2022 23:00:00	0.00	32.44			
06-02-2022 00:00:00	0.00	31.81			
06-02-2022 01:00:00	0.00	31.52			
06-02-2022 02:00:00	0.00	31.06			
06-02-2022 03:00:00	0.00	30.69			
06-02-2022 04:00:00	0.00	30.89			
06-02-2022 05:00:00	0.00	31.06			
06-02-2022 06:00:00	0.00	31.19			
06-02-2022 07:00:00	0.00	30.96			

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
06-02-2022 08:00:00	0.00	31.46				
06-02-2022 09:00:00	0.00	32.69				
06-02-2022 10:00:00	0.00	33.59				
06-02-2022 11:00:00	0.00	35.41				
06-02-2022 12:00:00	0.00	36.57				
06-02-2022 13:00:00	0.00	37.33				
06-02-2022 14:00:00	0.00	37.99				
06-02-2022 15:00:00	0.00	38.49				
06-02-2022 16:00:00	0.73	37.68				
06-02-2022 17:00:00	21.77	37.30				
06-02-2022 18:00:00	30.05	37.17				
06-02-2022 19:00:00	32.60	36.44				
06-02-2022 20:00:00	33.60	36.16				
06-02-2022 21:00:00	36.47	35.46				
06-02-2022 22:00:00	37.07	34.91				
06-02-2022 23:00:00	36.57	34.59				
07-02-2022 00:00:00	37.81	33.81				
07-02-2022 01:00:00	39.85	32.91				
07-02-2022 02:00:00	38.94	32.08				
07-02-2022 03:00:00	39.61	31.48				
07-02-2022 04:00:00	40.68	30.81				
07-02-2022 05:00:00	40.86	30.95				
07-02-2022 06:00:00	39.98	31.43				
07-02-2022 07:00:00	39.44	31.69				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
07-02-2022 08:00:00	40.90	32.03				
07-02-2022 09:00:00	45.43	33.57				
07-02-2022 10:00:00	46.67	34.95				
07-02-2022 11:00:00	46.97	35.62				
07-02-2022 12:00:00	48.06	36.68				
07-02-2022 13:00:00	49.60	37.65				
07-02-2022 14:00:00	49.71	38.80				
07-02-2022 15:00:00	50.77	38.70				
07-02-2022 16:00:00	51.38	38.09				
07-02-2022 17:00:00	51.24	37.31				
07-02-2022 18:00:00	50.06	36.42				
07-02-2022 19:00:00	48.74	36.12				
07-02-2022 20:00:00	46.42	36.13				
07-02-2022 21:00:00	44.79	35.54				
07-02-2022 22:00:00	46.90	35.22				
07-02-2022 23:00:00	47.46	34.26				
08-02-2022 00:00:00	47.76	33.53				
08-02-2022 01:00:00	47.13	32.41				
08-02-2022 02:00:00	47.02	31.68				
08-02-2022 03:00:00	48.79	32.03				
08-02-2022 04:00:00	41.11	31.42				
08-02-2022 05:00:00	41.42	31.02				
08-02-2022 06:00:00	45.48	31.44				
08-02-2022 07:00:00	46.28	31.94				

Calender	PM Avg	PM Avg				
Plant	IGLGK	IGLGK				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
08-02-2022 08:00:00	46.65	33.21				
08-02-2022 09:00:00	45.82	34.45				
08-02-2022 10:00:00	47.08	35.64				
08-02-2022 11:00:00	47.69	37.05				
08-02-2022 12:00:00	48.30	38.00				
08-02-2022 13:00:00	48.56	38.59				
08-02-2022 14:00:00	48.77	38.84				
08-02-2022 15:00:00	47.85	39.50				
08-02-2022 16:00:00	47.57	39.02				
08-02-2022 17:00:00	48.02	38.49				
08-02-2022 18:00:00	47.06	37.74				
08-02-2022 19:00:00	46.13	36.49				
08-02-2022 20:00:00	45.71	36.44				
08-02-2022 21:00:00	46.09	35.85				
08-02-2022 22:00:00	45.75	35.09				
08-02-2022 23:00:00	42.67	34.98				
09-02-2022 00:00:00	42.60	34.50				
09-02-2022 01:00:00	40.61	34.21				
09-02-2022 02:00:00	38.93	34.06				
09-02-2022 03:00:00	41.42	33.94				
09-02-2022 04:00:00	41.90	34.21				
09-02-2022 05:00:00	44.14	33.94				
09-02-2022 06:00:00	44.93	33.58				
09-02-2022 07:00:00	46.94	34.83				

Calender	PM Avg	PM Avg				
Plant	IGLGK	IGLGK				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
09-02-2022 08:00:00	46.73	35.42				
09-02-2022 09:00:00	46.92	37.04				
09-02-2022 10:00:00	49.34	38.38				
09-02-2022 11:00:00	49.02	38.79				
09-02-2022 12:00:00	50.57	40.27				
09-02-2022 13:00:00	51.86	40.66				
09-02-2022 14:00:00	51.84	40.58				
09-02-2022 15:00:00	52.19	40.67				
09-02-2022 16:00:00	51.97	39.19				
09-02-2022 17:00:00	52.36	38.05				
09-02-2022 18:00:00	51.43	37.97				
09-02-2022 19:00:00	50.14	36.55				
09-02-2022 20:00:00	50.53	36.19				
09-02-2022 21:00:00	50.03	36.84				
09-02-2022 22:00:00	49.58	36.11				
09-02-2022 23:00:00	50.83	36.07				
10-02-2022 00:00:00	50.85	35.56				
10-02-2022 01:00:00	48.67	35.37				
10-02-2022 02:00:00	48.43	34.82				
10-02-2022 03:00:00	48.83	34.59				
10-02-2022 04:00:00	47.23	33.94				
10-02-2022 05:00:00	47.35	33.16				
10-02-2022 06:00:00	46.80	32.43				
10-02-2022 07:00:00	46.82	33.09				

Calender	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
10-02-2022 08:00:00	47.04	33.99				
10-02-2022 09:00:00	46.56	35.38				
10-02-2022 10:00:00	46.87	37.11				
10-02-2022 11:00:00	47.19	39.60				
10-02-2022 12:00:00	47.88	39.99				
10-02-2022 13:00:00	49.78	40.12				
10-02-2022 14:00:00	50.48	39.81				
10-02-2022 15:00:00	49.22	39.25				
10-02-2022 16:00:00	48.85	38.67				
10-02-2022 17:00:00	49.27	38.40				
10-02-2022 18:00:00	48.37	36.81				
10-02-2022 19:00:00	47.94	36.06				
10-02-2022 20:00:00	47.78	35.54				
10-02-2022 21:00:00	47.99	35.49				
10-02-2022 22:00:00	47.57	35.46				
10-02-2022 23:00:00	47.59	34.73				
11-02-2022 00:00:00	48.15	34.47				
11-02-2022 01:00:00	47.39	34.16				
11-02-2022 02:00:00	45.95	33.65				
11-02-2022 03:00:00	45.56	33.40				
11-02-2022 04:00:00	45.69	33.22				
11-02-2022 05:00:00	44.94	33.17				
11-02-2022 06:00:00	45.04	32.97				
11-02-2022 07:00:00	45.19	33.05				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
11-02-2022 08:00:00	46.25	34.31				
11-02-2022 09:00:00	47.10	36.08				
11-02-2022 10:00:00	48.90 <	36.94 <				
11-02-2022 11:00:00	0.00 <	37.71 <				
11-02-2022 12:00:00	50.79	40.03				
11-02-2022 13:00:00	51.32	40.21				
11-02-2022 14:00:00	51.41	40.51				
11-02-2022 15:00:00	50.66	40.09				
11-02-2022 16:00:00	50.22	39.11				
11-02-2022 17:00:00	50.03	38.06				
11-02-2022 18:00:00	49.09	36.79				
11-02-2022 19:00:00	49.77	36.42				
11-02-2022 20:00:00	49.06	35.72				
11-02-2022 21:00:00	47.97	35.48				
11-02-2022 22:00:00	48.22	34.79				
11-02-2022 23:00:00	48.13	34.59				
12-02-2022 00:00:00	47.63	34.44				
12-02-2022 01:00:00	47.45	33.99				
12-02-2022 02:00:00	46.42	33.43				
12-02-2022 03:00:00	44.89	33.25				
12-02-2022 04:00:00	45.73	32.77				
12-02-2022 05:00:00	46.18	32.54				
12-02-2022 06:00:00	45.99	33.53				
12-02-2022 07:00:00	46.75	33.43				

Calender	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
12-02-2022 08:00:00	46.75	34.30				
12-02-2022 09:00:00	46.80	35.45				
12-02-2022 10:00:00	47.63	36.66				
12-02-2022 11:00:00	50.82	37.78				
12-02-2022 12:00:00	52.05	38.18				
12-02-2022 13:00:00	52.60	39.72				
12-02-2022 14:00:00	52.29	40.38				
12-02-2022 15:00:00	50.41	40.22				
12-02-2022 16:00:00	48.86	39.31				
12-02-2022 17:00:00	50.83	38.97				
12-02-2022 18:00:00	50.29	37.70				
12-02-2022 19:00:00	50.16	37.28				
12-02-2022 20:00:00	49.67	36.66				
12-02-2022 21:00:00	49.28	35.59				
12-02-2022 22:00:00	48.37	35.37				
12-02-2022 23:00:00	48.85	34.80				
13-02-2022 00:00:00	49.09	34.53				
13-02-2022 05:00:00	46.22	32.58				
13-02-2022 06:00:00	46.44	32.68				
13-02-2022 07:00:00	45.62	33.19				
13-02-2022 08:00:00	46.76	34.74				
13-02-2022 09:00:00	47.52	36.49				
13-02-2022 10:00:00	48.01	38.19				
13-02-2022 11:00:00	49.65	38.45				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
13-02-2022 12:00:00	49.43	39.21				
13-02-2022 13:00:00	49.19	39.48				
13-02-2022 14:00:00	48.70	39.37				
13-02-2022 15:00:00	49.10	38.91				
13-02-2022 16:00:00	48.33	38.36				
13-02-2022 17:00:00	48.81	37.09				
13-02-2022 18:00:00	47.73	37.26				
13-02-2022 19:00:00	47.51	36.75				
13-02-2022 20:00:00	46.26	35.80				
13-02-2022 21:00:00	45.68	35.32				
13-02-2022 22:00:00	45.56	35.31				
13-02-2022 23:00:00	44.69	34.91				
14-02-2022 00:00:00	44.40	34.21				
14-02-2022 01:00:00	44.51	33.19				
14-02-2022 02:00:00	44.14	32.80				
14-02-2022 03:00:00	44.21	32.95				
14-02-2022 04:00:00	44.80	32.73				
14-02-2022 05:00:00	44.82	32.23				
14-02-2022 06:00:00	45.26	34.42				
14-02-2022 07:00:00	46.51	35.21				
14-02-2022 08:00:00	46.70	35.67				
14-02-2022 09:00:00	46.31	37.83				
14-02-2022 10:00:00	45.90	39.53				
14-02-2022 11:00:00	46.16	40.31				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
14-02-2022 12:00:00	44.94	38.38				
14-02-2022 13:00:00	45.08	36.53				
14-02-2022 14:00:00	45.96	36.05				
14-02-2022 15:00:00	45.93	35.63				
14-02-2022 16:00:00	45.12	36.44				
14-02-2022 17:00:00	44.97	35.86				
14-02-2022 18:00:00	45.30	35.49				
14-02-2022 19:00:00	45.27	35.23				
14-02-2022 20:00:00	44.93	34.91				
14-02-2022 21:00:00	46.10	33.88				
14-02-2022 22:00:00	46.95	33.45				
14-02-2022 23:00:00	47.36	33.94				
15-02-2022 00:00:00	45.27	34.05				
15-02-2022 01:00:00	44.45	33.76				
15-02-2022 02:00:00	44.25	34.68				
15-02-2022 03:00:00	44.31	34.19				
15-02-2022 04:00:00	46.00	33.29				
15-02-2022 05:00:00	45.98	33.09				
15-02-2022 06:00:00	45.44	33.15				
15-02-2022 07:00:00	45.28	34.19				
15-02-2022 08:00:00	46.61	35.27				
15-02-2022 09:00:00	49.37	37.44				
15-02-2022 10:00:00	48.77	39.30				
15-02-2022 11:00:00	50.11	40.58				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
15-02-2022 12:00:00	51.55	40.86				
15-02-2022 13:00:00	52.04	41.00				
15-02-2022 14:00:00	52.12	40.94				
15-02-2022 15:00:00	52.42	40.61				
15-02-2022 16:00:00	51.81	40.33				
15-02-2022 17:00:00	51.26	39.65				
15-02-2022 18:00:00	51.66	38.92				
15-02-2022 19:00:00	51.90	38.13				
15-02-2022 20:00:00	48.56	37.22				
15-02-2022 21:00:00	46.94	35.80				
15-02-2022 22:00:00	46.49	35.77				
15-02-2022 23:00:00	47.28	34.98				
16-02-2022 00:00:00	47.77	34.64				
16-02-2022 01:00:00	47.91	34.68				
16-02-2022 02:00:00	48.18	34.70				
16-02-2022 03:00:00	48.82	34.35				
16-02-2022 04:00:00	47.18	34.18				
16-02-2022 05:00:00	47.75	34.02				
16-02-2022 06:00:00	48.41	33.73				
16-02-2022 07:00:00	47.34	34.13				
16-02-2022 08:00:00	47.18	35.37				
16-02-2022 09:00:00	47.48	37.18				
16-02-2022 10:00:00	50.01	39.34				
16-02-2022 11:00:00	49.83	40.25				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
16-02-2022 12:00:00	50.54	40.30				
16-02-2022 13:00:00	52.54	40.56				
16-02-2022 14:00:00	53.12	40.49				
16-02-2022 15:00:00	53.70	40.05				
16-02-2022 16:00:00	52.57	39.89				
16-02-2022 17:00:00	50.88	39.36				
16-02-2022 18:00:00	50.92	38.30				
16-02-2022 19:00:00	50.86	37.49				
16-02-2022 20:00:00	50.37	36.74				
16-02-2022 21:00:00	49.67	35.93				
16-02-2022 22:00:00	49.51	35.81				
16-02-2022 23:00:00	49.27	35.51				
17-02-2022 00:00:00	48.75	34.96				
17-02-2022 01:00:00	47.99	34.77				
17-02-2022 02:00:00	47.51	34.26				
17-02-2022 03:00:00	48.01	34.05				
17-02-2022 04:00:00	47.86	33.55				
17-02-2022 05:00:00	47.35	33.10				
17-02-2022 06:00:00	47.25	31.79				
17-02-2022 07:00:00	47.87	33.06				
17-02-2022 08:00:00	49.19	34.46				
17-02-2022 09:00:00	51.29	36.70				
17-02-2022 10:00:00	51.26	38.71				
17-02-2022 11:00:00	51.54	39.77				

Calender	PM Avg	PM Avg				
Plant	IGLGK	IGLGK				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
17-02-2022 12:00:00	53.31	40.93				
17-02-2022 13:00:00	53.79	41.32				
17-02-2022 14:00:00	55.21	43.34				
17-02-2022 15:00:00	53.02	41.89				
17-02-2022 16:00:00	40.66	41.95				
17-02-2022 17:00:00	10.52	39.32				
17-02-2022 18:00:00	1.04	36.29				
17-02-2022 19:00:00	0.00	36.06				
17-02-2022 20:00:00	0.00	35.96				
17-02-2022 21:00:00	0.00	36.18				
17-02-2022 22:00:00	0.00	35.96				
17-02-2022 23:00:00	0.00	35.51				
18-02-2022 00:00:00	0.00	35.20				
18-02-2022 01:00:00	0.00	35.06				
18-02-2022 02:00:00	0.00	34.93				
18-02-2022 03:00:00	0.00	34.37				
18-02-2022 04:00:00	0.00	34.15				
18-02-2022 05:00:00	0.00	32.67				
18-02-2022 06:00:00	0.00	33.15				
18-02-2022 07:00:00	0.00	34.38				
18-02-2022 08:00:00	0.00	35.40				
18-02-2022 09:00:00	0.00	36.98				
18-02-2022 10:00:00	0.00	38.86				
18-02-2022 11:00:00	0.00	40.68				

Calender	PM Avg	PM Avg				
Plant	IGLGK	IGLGK				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
18-02-2022 12:00:00	0.00	40.82				
18-02-2022 13:00:00	0.00	40.84				
18-02-2022 14:00:00	0.00	40.69				
18-02-2022 15:00:00	0.00	39.94				
18-02-2022 16:00:00	0.00	39.56				
18-02-2022 17:00:00	0.00	38.74				
18-02-2022 18:00:00	0.00	37.63				
18-02-2022 19:00:00	0.00	36.94				
18-02-2022 20:00:00	0.00	36.39				
18-02-2022 21:00:00	0.00	36.17				
18-02-2022 22:00:00	0.00	36.11				
18-02-2022 23:00:00	0.00	35.78				
19-02-2022 00:00:00	0.00	35.40				
19-02-2022 01:00:00	0.00	35.46				
19-02-2022 02:00:00	0.00	35.41				
19-02-2022 03:00:00	0.00	34.47				
19-02-2022 04:00:00	0.00	33.84				
19-02-2022 05:00:00	0.00	33.16				
19-02-2022 06:00:00	0.00	32.87				
19-02-2022 07:00:00	0.00	32.85				
19-02-2022 08:00:00	0.00	33.99				
19-02-2022 09:00:00	0.00	35.85				
19-02-2022 10:00:00	0.00	38.23				
19-02-2022 11:00:00	0.00	39.99				

Calender	PM Avg	PM Avg				
Plant	IGLGK	IGLGK				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
19-02-2022 12:00:00	0.00	40.66				
19-02-2022 13:00:00	0.00	41.01				
19-02-2022 14:00:00	0.00	41.61				
19-02-2022 15:00:00	0.00	40.89				
19-02-2022 16:00:00	0.00	40.12				
19-02-2022 17:00:00	0.00	38.84				
19-02-2022 18:00:00	0.00	37.46				
19-02-2022 19:00:00	0.00	37.28				
19-02-2022 20:00:00	0.00	37.11				
19-02-2022 21:00:00	0.00	36.16				
19-02-2022 22:00:00	0.00	35.42				
19-02-2022 23:00:00	0.00	35.23				
20-02-2022 00:00:00	0.00	34.51				
20-02-2022 01:00:00	0.00	33.65				
20-02-2022 02:00:00	0.00	33.54				
20-02-2022 03:00:00	0.00	33.74				
20-02-2022 04:00:00	0.00	33.24				
20-02-2022 05:00:00	0.00	31.91				
20-02-2022 06:00:00	0.00	31.50				
20-02-2022 07:00:00	0.00	32.52				
20-02-2022 08:00:00	0.00	34.33				
20-02-2022 09:00:00	0.00	36.08				
20-02-2022 10:00:00	0.00	37.38				
20-02-2022 11:00:00	0.00	38.51				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
20-02-2022 12:00:00	0.00	39.32				
20-02-2022 13:00:00	0.00	39.13				
20-02-2022 14:00:00	0.00	39.19				
20-02-2022 15:00:00	0.00	38.76				
20-02-2022 16:00:00	0.00	37.68				
20-02-2022 17:00:00	0.00	36.50				
20-02-2022 18:00:00	0.00	35.58				
20-02-2022 19:00:00	0.00	35.69				
20-02-2022 20:00:00	0.00	35.32				
20-02-2022 21:00:00	0.00	35.06				
20-02-2022 22:00:00	0.00	35.17				
20-02-2022 23:00:00	0.00	34.06				
21-02-2022 00:00:00	0.00	34.00				
21-02-2022 01:00:00	0.00	32.62				
21-02-2022 02:00:00	0.00	32.17				
21-02-2022 03:00:00	0.00	32.53				
21-02-2022 04:00:00	0.00	31.77				
21-02-2022 05:00:00	0.00	31.83				
21-02-2022 06:00:00	0.00	31.30				
21-02-2022 07:00:00	0.00	31.78				
21-02-2022 08:00:00	0.00	32.47				
21-02-2022 09:00:00	0.00	34.67				
21-02-2022 10:00:00	0.00	36.38				
21-02-2022 11:00:00	0.00	37.22				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
21-02-2022 12:00:00	0.00	38.30				
21-02-2022 13:00:00	0.00	38.07				
21-02-2022 14:00:00	0.00	38.64				
21-02-2022 15:00:00	0.00	38.75				
21-02-2022 16:00:00	0.00	37.59				
21-02-2022 17:00:00	0.56	36.45				
21-02-2022 18:00:00	26.81	36.02				
21-02-2022 19:00:00	38.50	35.88				
21-02-2022 20:00:00	43.08	35.49				
21-02-2022 21:00:00	44.96	35.45				
21-02-2022 22:00:00	45.30	35.37				
21-02-2022 23:00:00	46.33	34.80				
22-02-2022 00:00:00	46.90	34.53				
22-02-2022 01:00:00	48.69	34.26				
22-02-2022 02:00:00	48.09	34.50				
22-02-2022 03:00:00	46.79	34.05				
22-02-2022 04:00:00	47.79	34.30				
22-02-2022 05:00:00	47.45	34.21				
22-02-2022 06:00:00	46.00	33.03				
22-02-2022 07:00:00	44.80	32.96				
22-02-2022 08:00:00	45.14	34.36				
22-02-2022 09:00:00	44.95	35.82				
22-02-2022 10:00:00	45.79	36.94				
22-02-2022 11:00:00	46.79	38.14				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
22-02-2022 12:00:00	47.02	39.64				
22-02-2022 13:00:00	45.07	39.74				
22-02-2022 14:00:00	43.07	39.77				
22-02-2022 15:00:00	43.57	39.61				
22-02-2022 16:00:00	44.11	38.65				
22-02-2022 17:00:00	44.80	37.28				
22-02-2022 18:00:00	45.23	36.76				
22-02-2022 19:00:00	45.46	36.04				
22-02-2022 20:00:00	47.09	35.69				
22-02-2022 21:00:00	46.72	35.52				
22-02-2022 22:00:00	47.45	35.47				
22-02-2022 23:00:00	46.91	35.17				
23-02-2022 00:00:00	46.69	35.05				
23-02-2022 01:00:00	45.68	35.03				
23-02-2022 02:00:00	44.47	34.10				
23-02-2022 03:00:00	44.09	33.83				
23-02-2022 04:00:00	44.29	34.16				
23-02-2022 05:00:00	44.38	33.85				
23-02-2022 06:00:00	45.41	33.14				
23-02-2022 07:00:00	45.60	34.10				
23-02-2022 08:00:00	46.18	35.89				
23-02-2022 09:00:00	45.10	37.17				
23-02-2022 10:00:00	32.25 <	38.25 <				
23-02-2022 11:00:00	3.73 <	39.73 <				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
23-02-2022 15:00:00	0.00	39.54				
23-02-2022 16:00:00	0.31	38.15				
23-02-2022 17:00:00	31.48	37.76				
23-02-2022 18:00:00	44.36	37.60				
23-02-2022 19:00:00	47.42	37.67				
23-02-2022 20:00:00	48.38	37.24				
23-02-2022 21:00:00	47.88	37.24				
23-02-2022 22:00:00	48.27	36.44				
23-02-2022 23:00:00	47.97	36.41				
24-02-2022 00:00:00	47.59	35.72				
24-02-2022 01:00:00	48.33	35.48				
24-02-2022 02:00:00	48.39	35.20				
24-02-2022 03:00:00	47.39	34.99				
24-02-2022 04:00:00	47.68	34.69				
24-02-2022 05:00:00	48.58	34.69				
24-02-2022 06:00:00	48.97	34.88				
24-02-2022 07:00:00	45.45	35.46				
24-02-2022 08:00:00	44.89	36.91				
24-02-2022 09:00:00	46.15	38.85				
24-02-2022 10:00:00	47.06	40.18				
24-02-2022 11:00:00	46.60	40.69				
24-02-2022 12:00:00	47.22	41.21				
24-02-2022 13:00:00	49.15	41.17				
24-02-2022 14:00:00	50.48	40.63				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
24-02-2022 15:00:00	49.51	40.29				
24-02-2022 16:00:00	49.90	39.21				
24-02-2022 17:00:00	50.70	38.85				
24-02-2022 18:00:00	52.01	38.32				
24-02-2022 19:00:00	52.36	38.35				
24-02-2022 20:00:00	50.47	38.06				
24-02-2022 21:00:00	51.14	36.73				
24-02-2022 22:00:00	49.54	36.79				
24-02-2022 23:00:00	48.27	36.77				
25-02-2022 00:00:00	47.93	36.20				
25-02-2022 01:00:00	47.33	36.69				
25-02-2022 02:00:00	47.00	36.08				
25-02-2022 03:00:00	46.65	35.36				
25-02-2022 04:00:00	46.20	35.48				
25-02-2022 05:00:00	46.53	35.09				
25-02-2022 06:00:00	45.92	34.94				
25-02-2022 07:00:00	46.08	35.58				
25-02-2022 08:00:00	46.53	36.01				
25-02-2022 09:00:00	45.94	37.46				
25-02-2022 10:00:00	46.72	38.91				
25-02-2022 11:00:00	46.92	39.57				
25-02-2022 12:00:00	46.39	40.56				
25-02-2022 13:00:00	47.31	40.78				
25-02-2022 14:00:00	48.74	40.31				

Calender	PM Avg	PM Avg			
Plant	IGLGKP	IGLGKP			
Station	STACK1	STACK2			
Units	mg/Nm3	mg/Nm3			
Range	0 - 150	0 - 150			
25-02-2022 15:00:00	48.90	39.53			
25-02-2022 16:00:00	49.84	38.83			
25-02-2022 17:00:00	49.70	38.20			
25-02-2022 18:00:00	49.55	38.84			
25-02-2022 19:00:00	48.84	38.69			
25-02-2022 20:00:00	48.59	37.17			
25-02-2022 21:00:00	48.10	36.83			
25-02-2022 22:00:00	46.24	36.38			
25-02-2022 23:00:00	45.30	35.67			
26-02-2022 00:00:00	45.29	35.32			
26-02-2022 01:00:00	44.56	35.08			
26-02-2022 02:00:00	43.76	34.74			
26-02-2022 03:00:00	44.99	33.86			
26-02-2022 04:00:00	45.70	33.90			
26-02-2022 05:00:00	46.09	34.02			
26-02-2022 06:00:00	45.66	34.40			
26-02-2022 07:00:00	44.53	35.04			
26-02-2022 08:00:00	45.61	36.75			
26-02-2022 09:00:00	46.49	38.01			
26-02-2022 10:00:00	46.48	39.48			
26-02-2022 11:00:00	47.02	40.26			
26-02-2022 12:00:00	49.94	40.45			
26-02-2022 13:00:00	50.19	40.56			
26-02-2022 14:00:00	48.93	40.22			

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
26-02-2022 15:00:00	46.47	40.31				
26-02-2022 16:00:00	46.70	40.27				
26-02-2022 17:00:00	49.27	39.52				
26-02-2022 18:00:00	49.58	38.49				
26-02-2022 19:00:00	49.62	37.67				
26-02-2022 20:00:00	47.93	36.44				
26-02-2022 21:00:00	46.50	36.08				
26-02-2022 22:00:00	46.48	36.08				
26-02-2022 23:00:00	46.22	35.68				
27-02-2022 00:00:00	46.29	35.37				
27-02-2022 01:00:00	47.21	35.07				
27-02-2022 02:00:00	46.62	34.49				
27-02-2022 03:00:00	45.31	34.48				
27-02-2022 04:00:00	45.41	34.20				
27-02-2022 05:00:00	46.45	34.94				
27-02-2022 06:00:00	47.28	34.39				
27-02-2022 07:00:00	46.94	35.19				
27-02-2022 08:00:00	49.17	36.04				
27-02-2022 09:00:00	51.00	36.23				
27-02-2022 10:00:00	48.40	37.56				
27-02-2022 11:00:00	47.78	39.50				
27-02-2022 12:00:00	48.14	39.96				
27-02-2022 13:00:00	50.64	39.82				
27-02-2022 14:00:00	51.67	39.94				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
27-02-2022 15:00:00	49.73	38.99				
27-02-2022 16:00:00	50.74	38.62				
27-02-2022 17:00:00	49.41	38.45				
27-02-2022 18:00:00	46.97	37.96				
27-02-2022 19:00:00	44.84	37.40				
27-02-2022 20:00:00	43.52	36.68				
27-02-2022 21:00:00	47.04	35.98				
27-02-2022 22:00:00	48.09	35.59				
27-02-2022 23:00:00	46.92	35.64				
28-02-2022 00:00:00	44.42	35.16				
28-02-2022 01:00:00	44.60	33.92				
28-02-2022 02:00:00	45.30	33.41				
28-02-2022 03:00:00	44.29	33.78				
28-02-2022 04:00:00	43.67	33.72				
28-02-2022 05:00:00	43.25	33.35				
28-02-2022 06:00:00	40.42	32.94				
28-02-2022 07:00:00	39.26	33.48				
28-02-2022 08:00:00	41.61	35.53				
28-02-2022 09:00:00	43.47	37.03				
28-02-2022 10:00:00	43.78	39.36				
28-02-2022 11:00:00	46.02	40.08				
28-02-2022 12:00:00	45.96	40.31				
28-02-2022 13:00:00	46.70	40.82				
28-02-2022 14:00:00	46.37 <	40.46 <				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
28-02-2022 15:00:00	45.89	39.81				
28-02-2022 16:00:00	46.54	38.72				
28-02-2022 17:00:00	47.75	38.10				
28-02-2022 18:00:00	48.13	36.93				
28-02-2022 19:00:00	35.29	35.87				
28-02-2022 20:00:00	25.45	35.55				
28-02-2022 21:00:00	22.44	35.02				
28-02-2022 22:00:00	17.85	34.39				
28-02-2022 23:00:00	13.82	33.66				
01-03-2022 00:00:00	11.62	32.78				
01-03-2022 01:00:00	11.70	32.61				
01-03-2022 02:00:00	35.45	32.38				
01-03-2022 03:00:00	38.53	32.64				
01-03-2022 04:00:00	39.14	35.50				
01-03-2022 05:00:00	39.38	35.09				
01-03-2022 06:00:00	39.36	34.13				
01-03-2022 07:00:00	39.46	33.22				
01-03-2022 08:00:00	40.11	34.41				
01-03-2022 09:00:00	39.94	35.67				
01-03-2022 10:00:00	42.71	36.95				
01-03-2022 11:00:00	43.30	38.13				
01-03-2022 12:00:00	45.23	38.78				
01-03-2022 13:00:00	46.08	39.18				
01-03-2022 14:00:00	46.51	39.46				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
01-03-2022 15:00:00	47.51	39.30				
01-03-2022 16:00:00	47.53	38.42				
01-03-2022 17:00:00	47.31	37.57				
01-03-2022 18:00:00	45.52	36.60				
01-03-2022 19:00:00	45.65	35.67				
01-03-2022 20:00:00	45.06	35.45				
01-03-2022 21:00:00	44.61	34.58				
01-03-2022 22:00:00	44.36	33.63				
01-03-2022 23:00:00	43.83	32.97				
02-03-2022 00:00:00	43.17	32.12				
02-03-2022 01:00:00	43.22	31.87				
02-03-2022 02:00:00	44.63	31.62				
02-03-2022 03:00:00	45.60	31.33				
02-03-2022 04:00:00	45.67	31.20				
02-03-2022 05:00:00	44.32	30.91				
02-03-2022 06:00:00	43.03	30.75				
02-03-2022 07:00:00	43.77	30.81				
02-03-2022 08:00:00	42.91	32.08				
02-03-2022 09:00:00	44.36	34.01				
02-03-2022 10:00:00	45.95	35.39				
02-03-2022 11:00:00	47.23	36.68				
02-03-2022 12:00:00	47.77	37.69				
02-03-2022 13:00:00	48.00	38.05				
02-03-2022 14:00:00	48.56	38.41				

Calender	PM Avg	PM Avg			
Plant	IGLGKP	IGLGKP			
Station	STACK1	STACK2			
Units	mg/Nm3	mg/Nm3			
Range	0 - 150	0 - 150			
02-03-2022 15:00:00	47.76	37.51			
02-03-2022 16:00:00	46.26	36.48			
02-03-2022 17:00:00	46.94	35.78			
02-03-2022 18:00:00	46.72	35.44			
02-03-2022 19:00:00	46.59	35.22			
02-03-2022 20:00:00	46.24	34.81			
02-03-2022 21:00:00	44.78	34.22			
02-03-2022 22:00:00	43.73	32.70			
02-03-2022 23:00:00	43.44	31.93			
03-03-2022 00:00:00	41.53	31.35			
03-03-2022 01:00:00	42.70	31.35			
03-03-2022 02:00:00	43.35	31.29			
03-03-2022 03:00:00	42.92	31.31			
03-03-2022 04:00:00	42.46	31.01			
03-03-2022 05:00:00	43.00	30.84			
03-03-2022 06:00:00	43.85	30.62			
03-03-2022 07:00:00	44.33	30.69			
03-03-2022 08:00:00	44.87	31.57			
03-03-2022 09:00:00	46.01	33.34			
03-03-2022 10:00:00	46.63	34.74			
03-03-2022 11:00:00	47.70	35.54			
03-03-2022 12:00:00	47.86	36.10			
03-03-2022 13:00:00	48.86	37.18			
03-03-2022 14:00:00	49.41	37.57			

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
03-03-2022 15:00:00	48.87 <	37.73 <				
03-03-2022 16:00:00	48.01	36.55				
03-03-2022 17:00:00	47.75	35.90				
03-03-2022 18:00:00	46.57	35.16				
03-03-2022 19:00:00	46.27	35.04				
03-03-2022 20:00:00	46.11	34.69				
03-03-2022 21:00:00	44.87	33.85				
03-03-2022 22:00:00	44.53	33.36				
03-03-2022 23:00:00	43.99	32.31				
04-03-2022 00:00:00	42.08	32.29				
04-03-2022 01:00:00	43.38	31.88				
04-03-2022 02:00:00	43.71	31.52				
04-03-2022 03:00:00	44.41	31.37				
04-03-2022 04:00:00	44.59	31.70				
04-03-2022 05:00:00	44.83	31.58				
04-03-2022 06:00:00	43.29	31.38				
04-03-2022 07:00:00	44.94	31.65				
04-03-2022 08:00:00	45.14	32.84				
04-03-2022 09:00:00	46.35	33.86				
04-03-2022 10:00:00	47.23	35.25				
04-03-2022 11:00:00	46.49	35.88				
04-03-2022 12:00:00	47.26	36.94				
04-03-2022 13:00:00	47.55	37.35				
04-03-2022 14:00:00	49.42	38.01				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
04-03-2022 15:00:00	49.06	37.40				
04-03-2022 16:00:00	47.47	36.45				
04-03-2022 17:00:00	47.64	35.59				
04-03-2022 18:00:00	47.12	34.97				
04-03-2022 19:00:00	46.31	34.25				
04-03-2022 20:00:00	45.28	33.64				
04-03-2022 21:00:00	44.59	32.70				
04-03-2022 22:00:00	44.54	32.19				
04-03-2022 23:00:00	44.49	31.76				
05-03-2022 00:00:00	43.60	31.34				
05-03-2022 01:00:00	43.56	31.32				
05-03-2022 02:00:00	44.81	31.38				
05-03-2022 03:00:00	44.48	31.31				
05-03-2022 04:00:00	44.49	31.14				
05-03-2022 05:00:00	44.26	30.78				
05-03-2022 06:00:00	44.33	30.59				
05-03-2022 07:00:00	44.05	30.72				
05-03-2022 08:00:00	44.08	31.66				
05-03-2022 09:00:00	45.25	33.43				
05-03-2022 10:00:00	45.08	35.06				
05-03-2022 11:00:00	44.93	35.84				
05-03-2022 12:00:00	46.32	36.50				
05-03-2022 13:00:00	46.57	37.05				
05-03-2022 14:00:00	46.16	36.95				

Calender	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
05-03-2022 15:00:00	46.27	36.09				
05-03-2022 16:00:00	46.03	35.40				
05-03-2022 17:00:00	46.91	34.30				
05-03-2022 18:00:00	45.91	32.61				
05-03-2022 19:00:00	43.19	31.94				
05-03-2022 20:00:00	43.13	31.79				
05-03-2022 21:00:00	44.07	31.72				
05-03-2022 22:00:00	43.55	31.52				
05-03-2022 23:00:00	42.07	30.97				
06-03-2022 00:00:00	43.93	30.63				
06-03-2022 01:00:00	43.38	30.47				
06-03-2022 02:00:00	43.02	30.47				
06-03-2022 03:00:00	41.78	30.14				
06-03-2022 04:00:00	40.31	30.38				
06-03-2022 05:00:00	40.58	30.58				
06-03-2022 06:00:00	42.37	30.78				
06-03-2022 07:00:00	41.74	30.55				
06-03-2022 08:00:00	43.44	31.31				
06-03-2022 09:00:00	44.30	33.24				
06-03-2022 10:00:00	44.26	34.58				
06-03-2022 11:00:00	46.97	35.31				
06-03-2022 12:00:00	48.92	35.90				
06-03-2022 13:00:00	49.18	36.90				
06-03-2022 14:00:00	48.31	37.14				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
06-03-2022 15:00:00	48.23	36.74				
06-03-2022 16:00:00	48.74	36.24				
06-03-2022 17:00:00	48.91	36.11				
06-03-2022 18:00:00	47.11	35.47				
06-03-2022 19:00:00	44.97	34.94				
06-03-2022 20:00:00	44.94	34.69				
06-03-2022 21:00:00	45.19	33.96				
06-03-2022 22:00:00	46.42	32.91				
06-03-2022 23:00:00	45.06	33.28				
07-03-2022 00:00:00	45.01	31.90				
07-03-2022 01:00:00	44.95	31.51				
07-03-2022 02:00:00	44.43	32.76				
07-03-2022 03:00:00	44.92	33.94				
07-03-2022 04:00:00	44.46	33.85				
07-03-2022 05:00:00	41.81	32.51				
07-03-2022 06:00:00	43.49	33.58				
07-03-2022 07:00:00	43.57	34.13				
07-03-2022 08:00:00	44.23	35.84				
07-03-2022 09:00:00	45.54	38.07				
07-03-2022 10:00:00	46.36	39.11				
07-03-2022 11:00:00	48.04	40.38				
07-03-2022 12:00:00	49.02	40.61				
07-03-2022 13:00:00	48.95	41.56				
07-03-2022 14:00:00	48.69	41.41				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
07-03-2022 15:00:00	48.28	40.67				
07-03-2022 16:00:00	47.86	40.54				
07-03-2022 17:00:00	47.21	40.07				
07-03-2022 18:00:00	48.63	39.55				
07-03-2022 19:00:00	49.17	38.79				
07-03-2022 20:00:00	48.73	38.64				
07-03-2022 21:00:00	47.62	37.44				
07-03-2022 22:00:00	46.09	36.34				
07-03-2022 23:00:00	45.76	36.06				
08-03-2022 00:00:00	45.81	35.46				
08-03-2022 01:00:00	47.01	35.51				
08-03-2022 02:00:00	46.93	35.05				
08-03-2022 03:00:00	45.25	34.57				
08-03-2022 04:00:00	44.63	33.26				
08-03-2022 05:00:00	44.78	33.19				
08-03-2022 06:00:00	46.05	33.45				
08-03-2022 07:00:00	48.34	34.26				
08-03-2022 08:00:00	48.37	35.91				
08-03-2022 09:00:00	48.02	37.88				
08-03-2022 10:00:00	48.20	40.06				
08-03-2022 11:00:00	48.74	40.89				
08-03-2022 12:00:00	50.47	41.33				
08-03-2022 13:00:00	51.69	41.90				
08-03-2022 14:00:00	50.81	41.98				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
08-03-2022 15:00:00	50.73	41.02				
08-03-2022 16:00:00	50.41	40.10				
08-03-2022 17:00:00	49.76	39.49				
08-03-2022 18:00:00	49.67	38.35				
08-03-2022 19:00:00	48.50	37.14				
08-03-2022 20:00:00	47.77	36.19				
08-03-2022 21:00:00	46.40	35.61				
08-03-2022 22:00:00	46.38	35.45				
08-03-2022 23:00:00	46.94	35.15				
09-03-2022 00:00:00	47.32	34.59				
09-03-2022 01:00:00	47.27	34.31				
09-03-2022 02:00:00	47.77	33.70				
09-03-2022 03:00:00	48.43	33.29				
09-03-2022 04:00:00	47.59	32.71				
09-03-2022 05:00:00	46.78	32.39				
09-03-2022 06:00:00	47.03	32.34				
09-03-2022 07:00:00	46.99	33.13				
09-03-2022 08:00:00	46.32	34.69				
09-03-2022 09:00:00	46.97	36.63				
09-03-2022 10:00:00	48.79	38.71				
09-03-2022 11:00:00	50.31	40.65				
09-03-2022 12:00:00	51.37	41.22				
09-03-2022 13:00:00	53.59	42.16				
09-03-2022 14:00:00	55.06	42.05				

Calender	PM Avg	PM Avg				
Plant	IGLGK	IGLGK				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
09-03-2022 15:00:00	55.91	41.71				
09-03-2022 16:00:00	54.50	41.25				
09-03-2022 17:00:00	51.58	40.08				
09-03-2022 18:00:00	50.86 <	39.36 <				
09-03-2022 21:00:00	49.00 <	36.00 <				
09-03-2022 22:00:00	49.75	36.13				
09-03-2022 23:00:00	49.63	35.42				
10-03-2022 00:00:00	48.90	34.39				
10-03-2022 01:00:00	50.20	34.29				
10-03-2022 02:00:00	51.22	34.31				
10-03-2022 03:00:00	51.01	33.94				
10-03-2022 04:00:00	50.52	33.47				
10-03-2022 05:00:00	48.08	32.92				
10-03-2022 06:00:00	47.12	31.86				
10-03-2022 07:00:00	47.78	32.62				
10-03-2022 08:00:00	49.43	34.41				
10-03-2022 09:00:00	50.91	36.03				
10-03-2022 10:00:00	29.44	38.75				
10-03-2022 11:00:00	19.09	39.80				
10-03-2022 12:00:00	13.23	40.55				
10-03-2022 13:00:00	8.90	41.58				
10-03-2022 14:00:00	6.04	41.55				
10-03-2022 15:00:00	3.65	40.64				
10-03-2022 16:00:00	1.98	40.12				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGK</b>	<b>IGLGK</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
10-03-2022 17:00:00	0.94	39.25				
10-03-2022 18:00:00	0.25	37.81				
10-03-2022 19:00:00	3.31	36.79				
10-03-2022 20:00:00	27.54	36.43				
10-03-2022 21:00:00	30.85	35.99				
10-03-2022 22:00:00	30.82	35.54				
10-03-2022 23:00:00	29.83	35.30				
11-03-2022 00:00:00	30.43	34.50				
11-03-2022 01:00:00	31.64	34.07				
11-03-2022 02:00:00	32.00	33.35				
11-03-2022 03:00:00	31.45	32.76				
11-03-2022 04:00:00	32.56	32.66				
11-03-2022 05:00:00	32.97	32.50				
11-03-2022 06:00:00	31.94	32.12				
11-03-2022 07:00:00	31.41	32.77				
11-03-2022 08:00:00	34.24	35.01				
11-03-2022 09:00:00	37.33	37.11				
11-03-2022 10:00:00	39.69	39.07				
11-03-2022 11:00:00	42.17	40.16				
11-03-2022 12:00:00	43.82	40.77				
11-03-2022 13:00:00	45.03	40.90				
11-03-2022 14:00:00	45.52	40.81				
11-03-2022 15:00:00	44.88	40.62				
11-03-2022 16:00:00	43.02	40.12				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
11-03-2022 17:00:00	41.82	39.49				
11-03-2022 18:00:00	40.28	38.76				
11-03-2022 19:00:00	40.23	37.79				
11-03-2022 20:00:00	39.31	37.63				
11-03-2022 21:00:00	39.37	36.61				
11-03-2022 22:00:00	37.43	36.28				
11-03-2022 23:00:00	35.32	35.46				
12-03-2022 00:00:00	33.70	34.87				
12-03-2022 01:00:00	33.31	34.63				
12-03-2022 02:00:00	33.47	34.35				
12-03-2022 03:00:00	33.44	34.07				
12-03-2022 04:00:00	33.76	33.75				
12-03-2022 05:00:00	35.46	33.09				
12-03-2022 06:00:00	36.91	33.22				
12-03-2022 07:00:00	37.43	33.83				
12-03-2022 08:00:00	38.72	35.47				
2-03-2022 09:00:00	40.53	37.97				
12-03-2022 10:00:00	42.05	39.54				
12-03-2022 11:00:00	43.32	40.75				
12-03-2022 12:00:00	44.42	41.56				
12-03-2022 13:00:00	44.54	41.95				
12-03-2022 14:00:00	45.30	40.99				
12-03-2022 15:00:00	43.72	40.53				
12-03-2022 16:00:00	41.97	40.17				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
12-03-2022 17:00:00	41.20	39.44				
12-03-2022 18:00:00	42.69	38.78				
12-03-2022 19:00:00	42.46	38.15				
12-03-2022 20:00:00	42.95	38.62				
12-03-2022 21:00:00	41.68	37.56				
12-03-2022 22:00:00	38.81	37.43				
12-03-2022 23:00:00	37.06	37.14				
13-03-2022 00:00:00	37.66	37.07				
13-03-2022 01:00:00	39.35	36.94				
13-03-2022 02:00:00	39.76	36.83				
13-03-2022 03:00:00	37.62	36.79				
13-03-2022 04:00:00	35.46	36.81				
13-03-2022 05:00:00	35.80	36.67				
13-03-2022 06:00:00	37.17	36.66				
13-03-2022 07:00:00	38.54	37.21				
13-03-2022 08:00:00	39.04	39.21				
13-03-2022 09:00:00	41.48	40.58				
13-03-2022 10:00:00	41.88	41.94				
13-03-2022 11:00:00	42.26	42.35				
13-03-2022 12:00:00	43.84	42.79				
13-03-2022 13:00:00	44.42	43.16				
13-03-2022 14:00:00	43.47	43.31				
13-03-2022 15:00:00	41.41	42.31				
13-03-2022 16:00:00	41.17	41.47				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
13-03-2022 17:00:00	40.85	40.51				
13-03-2022 18:00:00	41.01	39.41				
13-03-2022 19:00:00	41.03	38.37				
13-03-2022 20:00:00	41.23	37.21				
13-03-2022 21:00:00	45.04	36.54				
13-03-2022 22:00:00	45.01	36.08				
13-03-2022 23:00:00	42.62	35.33				
14-03-2022 00:00:00	42.67	35.52				
14-03-2022 01:00:00	43.18	35.39				
14-03-2022 02:00:00	43.05	34.95				
14-03-2022 03:00:00	43.18	34.63				
14-03-2022 04:00:00	43.61	34.33				
14-03-2022 05:00:00	43.82	33.58				
14-03-2022 06:00:00	40.50	34.08				
14-03-2022 07:00:00	39.39	34.73				
14-03-2022 08:00:00	41.12	36.11				
14-03-2022 09:00:00	44.52	37.51				
14-03-2022 10:00:00	46.85	40.02				
14-03-2022 11:00:00	47.61	40.81				
14-03-2022 12:00:00	49.62	41.47				
14-03-2022 13:00:00	50.56	42.05				
14-03-2022 14:00:00	50.06	41.93				
14-03-2022 15:00:00	50.10	41.24				
14-03-2022 16:00:00	48.97	40.69				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
14-03-2022 17:00:00	49.07	40.52				
14-03-2022 18:00:00	48.76	39.74				
14-03-2022 19:00:00	47.58	38.74				
14-03-2022 20:00:00	46.66	38.96				
14-03-2022 21:00:00	45.87	38.54				
14-03-2022 22:00:00	46.84	38.43				
14-03-2022 23:00:00	46.48	37.78				
15-03-2022 00:00:00	44.47	37.22				
15-03-2022 01:00:00	43.58	36.73				
15-03-2022 02:00:00	42.54	36.41				
15-03-2022 03:00:00	33.20	36.40				
15-03-2022 04:00:00	21.06	36.60				
15-03-2022 05:00:00	15.30	37.22				
15-03-2022 06:00:00	11.23	36.39				
15-03-2022 07:00:00	8.01	35.63				
15-03-2022 08:00:00	6.54	37.89				
15-03-2022 09:00:00	5.86	40.52				
15-03-2022 10:00:00	4.71	42.79				
15-03-2022 11:00:00	4.43	43.12				
15-03-2022 12:00:00	3.55	42.89				
15-03-2022 13:00:00	1.82	43.01				
15-03-2022 14:00:00	1.35	42.45				
15-03-2022 15:00:00	0.41	41.70				
15-03-2022 16:00:00	0.09	40.44				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
15-03-2022 17:00:00	0.00	39.64				
15-03-2022 18:00:00	0.00	38.78				
15-03-2022 19:00:00	0.00	37.87				
15-03-2022 20:00:00	0.00	36.90				
15-03-2022 21:00:00	0.00	35.99				
15-03-2022 22:00:00	0.00	35.45				
15-03-2022 23:00:00	0.00	35.01				
16-03-2022 00:00:00	0.00	34.04				
16-03-2022 01:00:00	0.00	33.60				
16-03-2022 02:00:00	0.00	33.48				
16-03-2022 03:00:00	0.00	33.28				
16-03-2022 04:00:00	0.00	32.63				
16-03-2022 05:00:00	0.00	31.98				
16-03-2022 06:00:00	0.00	31.56				
16-03-2022 07:00:00	0.00	32.03				
16-03-2022 08:00:00	0.00	33.27				
16-03-2022 09:00:00	0.00	35.09				
16-03-2022 10:00:00	0.00	36.17				
16-03-2022 11:00:00	0.00	37.19				
16-03-2022 12:00:00	0.00	37.99				
16-03-2022 13:00:00	0.00	38.28				
16-03-2022 14:00:00	0.00	38.37				
16-03-2022 15:00:00	0.00	38.04				
16-03-2022 16:00:00	0.00	37.21				

Calender	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
16-03-2022 17:00:00	0.00	36.04				
16-03-2022 18:00:00	0.00	35.90				
16-03-2022 19:00:00	0.00	37.30				
16-03-2022 20:00:00	0.00	38.89				
16-03-2022 21:00:00	0.00	38.49				
16-03-2022 22:00:00	0.00	36.92				
16-03-2022 23:00:00	0.00	36.23				
17-03-2022 00:00:00	0.00	35.74				
17-03-2022 01:00:00	0.00	35.83				
17-03-2022 02:00:00	0.00	35.80				
17-03-2022 03:00:00	0.00	35.60				
17-03-2022 04:00:00	0.00	35.04				
17-03-2022 05:00:00	0.00	35.35				
17-03-2022 06:00:00	0.00	35.04				
17-03-2022 07:00:00	0.00	35.79				
17-03-2022 08:00:00	0.00	37.49				
17-03-2022 09:00:00	0.00	38.68				
17-03-2022 10:00:00	0.00	40.21				
17-03-2022 11:00:00	0.00	40.33				
17-03-2022 12:00:00	0.00	40.15				
17-03-2022 13:00:00	0.00	40.54				
17-03-2022 14:00:00	0.00	40.61				
17-03-2022 15:00:00	0.00	40.51				
17-03-2022 16:00:00	0.00	39.72				

Calender	PM Avg	PM Avg			
Plant Station	<b>IGLGKP STACK1</b>	<b>IGLGKP STACK2</b>			
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150			
17-03-2022 17:00:00	0.00	38.71			
17-03-2022 18:00:00	0.00	37.75			
17-03-2022 19:00:00	0.00	37.16			
17-03-2022 20:00:00	0.00	36.23			
17-03-2022 21:00:00	0.00	35.97			
17-03-2022 22:00:00	0.00	35.76			
17-03-2022 23:00:00	0.00	35.36			
18-03-2022 00:00:00	0.00	35.01			
18-03-2022 01:00:00	0.00	34.14			
18-03-2022 02:00:00	0.00	34.49			
18-03-2022 03:00:00	0.00	35.40			
18-03-2022 05:00:00	0.00 <	33.48 <			
18-03-2022 06:00:00	0.00	33.28			
18-03-2022 07:00:00	0.00	34.19			
18-03-2022 08:00:00	0.00	35.92			
18-03-2022 09:00:00	0.00	38.16			
18-03-2022 10:00:00	0.00	40.39			
18-03-2022 11:00:00	0.00	41.03			
18-03-2022 12:00:00	0.00	41.70			
18-03-2022 13:00:00	0.00	42.28			
18-03-2022 14:00:00	0.00	42.19			
18-03-2022 15:00:00	0.00	42.14			
18-03-2022 16:00:00	0.00	41.10			
18-03-2022 17:00:00	0.00	40.18			

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
18-03-2022 18:00:00	0.00	39.99				
18-03-2022 19:00:00	0.00	39.21				
18-03-2022 20:00:00	0.00	38.10				
18-03-2022 21:00:00	0.00	37.56				
18-03-2022 22:00:00	0.00	36.87				
18-03-2022 23:00:00	0.00	36.23				
19-03-2022 00:00:00	0.00	35.44				
19-03-2022 01:00:00	0.00	35.14				
19-03-2022 02:00:00	0.00	34.94				
19-03-2022 03:00:00	0.00	34.89				
19-03-2022 06:00:00	0.00	34.82				
19-03-2022 07:00:00	0.00	35.34				
19-03-2022 08:00:00	0.00	37.33				
19-03-2022 09:00:00	0.00	38.54				
19-03-2022 10:00:00	0.00	39.29				
19-03-2022 11:00:00	0.00	40.57				
19-03-2022 12:00:00	0.00	41.60				
19-03-2022 13:00:00	0.00	42.13				
19-03-2022 14:00:00	0.00	42.19				
19-03-2022 15:00:00	0.00	41.27				
19-03-2022 16:00:00	0.00	41.63				
19-03-2022 17:00:00	0.00	40.36				
19-03-2022 18:00:00	0.00	39.72				
19-03-2022 19:00:00	0.00	39.08				

Calender	PM Avg	PM Avg				
Plant Station	<b>IGLGK STACK1</b>	<b>IGLGK STACK2</b>				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
19-03-2022 20:00:00	0.00	37.24				
19-03-2022 21:00:00	0.00	36.87				
19-03-2022 22:00:00	0.00	36.64				
19-03-2022 23:00:00	0.00	36.53				
20-03-2022 00:00:00	0.00	36.07				
20-03-2022 01:00:00	0.00	35.17				
20-03-2022 02:00:00	0.00	34.30				
20-03-2022 03:00:00	0.00	34.61				
20-03-2022 04:00:00	0.57	34.77				
20-03-2022 05:00:00	22.01	33.94				
20-03-2022 06:00:00	44.17	33.96				
20-03-2022 07:00:00	48.35	34.71				
20-03-2022 08:00:00	48.91	36.63				
20-03-2022 09:00:00	50.81	39.07				
20-03-2022 10:00:00	53.06	40.68				
20-03-2022 11:00:00	54.02	42.65				
20-03-2022 12:00:00	54.82	43.20				
20-03-2022 13:00:00	54.66	43.38				
20-03-2022 14:00:00	53.93	42.45				
20-03-2022 15:00:00	54.13	42.09				
20-03-2022 16:00:00	53.60	41.41				
20-03-2022 17:00:00	52.43	41.33				
20-03-2022 18:00:00	52.59	40.13				
20-03-2022 19:00:00	50.49	39.46				

Calender	PM Avg	PM Avg				
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>				
Station	<b>STACK1</b>	<b>STACK2</b>				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
20-03-2022 20:00:00	50.45	38.76				
20-03-2022 21:00:00	52.40	38.18				
20-03-2022 22:00:00	51.52	37.80				
20-03-2022 23:00:00	50.67	37.58				
21-03-2022 00:00:00	50.93	36.45				
21-03-2022 01:00:00	50.01	36.34				
21-03-2022 02:00:00	49.42	35.73				
21-03-2022 03:00:00	48.66	35.62				
21-03-2022 04:00:00	47.70	35.77				
21-03-2022 05:00:00	47.92	35.43				
21-03-2022 06:00:00	48.61	35.83				
21-03-2022 07:00:00	47.21	36.34				
21-03-2022 08:00:00	48.34	37.74				
21-03-2022 09:00:00	50.13	40.57				
21-03-2022 10:00:00	50.54	41.53				
21-03-2022 11:00:00	52.01	42.78				
21-03-2022 12:00:00	53.06	43.32				
21-03-2022 13:00:00	52.65	43.77				
21-03-2022 14:00:00	53.70	43.66				
21-03-2022 15:00:00	53.52	43.33				
21-03-2022 16:00:00	54.70	43.00				
21-03-2022 17:00:00	54.70	40.85				
21-03-2022 18:00:00	52.92	38.98				
21-03-2022 19:00:00	53.37	38.09				

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
21-03-2022 20:00:00	51.49	37.20				
21-03-2022 21:00:00	51.36	37.95				
21-03-2022 22:00:00	51.77	38.06				
21-03-2022 23:00:00	51.65	38.50				
22-03-2022 00:00:00	52.91	36.67				
22-03-2022 01:00:00	35.01	35.54				
22-03-2022 02:00:00	11.16	34.29				
22-03-2022 03:00:00	38.01	34.86				
22-03-2022 04:00:00	48.07	34.99				
22-03-2022 05:00:00	48.94	34.21				
22-03-2022 06:00:00	48.68	33.64				
22-03-2022 07:00:00	47.66	34.19				
22-03-2022 08:00:00	50.23	35.57				
22-03-2022 09:00:00	48.60	36.45				
22-03-2022 10:00:00	29.94	38.53				
22-03-2022 11:00:00	22.56	40.30				
22-03-2022 12:00:00	18.22	41.13				
22-03-2022 13:00:00	15.61	41.11				
22-03-2022 14:00:00	13.96	41.24				
22-03-2022 15:00:00	12.49	40.81				
22-03-2022 16:00:00	10.76	40.03				
22-03-2022 17:00:00	9.43	38.59				
22-03-2022 18:00:00	8.18	37.45				
22-03-2022 19:00:00	6.98	37.27				

Calender	PM Avg	PM Avg			
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>			
Station	<b>STACK1</b>	<b>STACK2</b>			
Units	mg/Nm3	mg/Nm3			
Range	0 - 150	0 - 150			
22-03-2022 20:00:00	5.44	35.99			
22-03-2022 21:00:00	4.04	35.97			
22-03-2022 22:00:00	3.33	36.71			
22-03-2022 23:00:00	2.22	36.70			
23-03-2022 00:00:00	27.82	36.87			
23-03-2022 01:00:00	28.88	37.31			
23-03-2022 02:00:00	14.03	36.74			
23-03-2022 03:00:00	7.94	35.94			
23-03-2022 04:00:00	5.15	35.08			
23-03-2022 05:00:00	2.39	34.71			
23-03-2022 06:00:00	0.78	34.58			
23-03-2022 07:00:00	0.42	35.81			
23-03-2022 08:00:00	0.31	37.32			
23-03-2022 09:00:00	0.40	38.85			
23-03-2022 10:00:00	0.67	40.28			
23-03-2022 11:00:00	0.82	40.98			
23-03-2022 12:00:00	1.42	42.10			
23-03-2022 13:00:00	2.03	42.96			
23-03-2022 14:00:00	2.31	43.10			
23-03-2022 15:00:00	2.53	42.82			
23-03-2022 16:00:00	2.16	41.78			
23-03-2022 17:00:00	1.51	40.42			
23-03-2022 18:00:00	1.14	39.82			
23-03-2022 19:00:00	0.59	39.59			

Calender	PM Avg	PM Avg			
Plant Station	IGLGKP STACK1	IGLGKP STACK2			
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150			
23-03-2022 20:00:00	0.07	37.23			
23-03-2022 21:00:00	0.00	36.36			
23-03-2022 22:00:00	0.00	37.17			
23-03-2022 23:00:00	0.00	37.86			
24-03-2022 00:00:00	0.00	36.30			
24-03-2022 01:00:00	0.00	35.39			
24-03-2022 02:00:00	0.00	34.86			
24-03-2022 03:00:00	0.00	35.08			
24-03-2022 04:00:00	0.00	35.10			
24-03-2022 05:00:00	0.00	35.46			
24-03-2022 06:00:00	0.00	34.91			
24-03-2022 07:00:00	0.00	35.14			
24-03-2022 08:00:00	0.00	36.07			
24-03-2022 09:00:00	0.00	37.69			
24-03-2022 10:00:00	0.00	40.22			
24-03-2022 11:00:00	0.00	41.44			
24-03-2022 12:00:00	0.00	42.06			
24-03-2022 13:00:00	0.00	43.01			
24-03-2022 14:00:00	0.00	43.05			
24-03-2022 15:00:00	0.00	42.90			
24-03-2022 16:00:00	0.00	40.66			
24-03-2022 17:00:00	0.00	40.04			
24-03-2022 18:00:00	0.00	38.37			
24-03-2022 19:00:00	0.00	37.07			

Calender	PM Avg	PM Avg			
Plant	IGLGKP	IGLGKP			
Station	STACK1	STACK2			
Units	mg/Nm3	mg/Nm3			
Range	0 - 150	0 - 150			
24-03-2022 20:00:00	0.00	36.42			
24-03-2022 21:00:00	0.00	36.17			
24-03-2022 22:00:00	0.00	35.49			
24-03-2022 23:00:00	0.00	35.07			
25-03-2022 00:00:00	0.00	34.10			
25-03-2022 01:00:00	0.00	34.19			
25-03-2022 02:00:00	0.00	33.81			
25-03-2022 03:00:00	0.00	33.77			
25-03-2022 04:00:00	0.00 <	34.43 <			
25-03-2022 05:00:00	0.00 <	35.16 <			
25-03-2022 06:00:00	0.00	35.26			
25-03-2022 07:00:00	0.00	35.72			
25-03-2022 08:00:00	0.00	35.94			
25-03-2022 09:00:00	0.00	38.31			
25-03-2022 10:00:00	0.00	40.48			
25-03-2022 11:00:00	0.00	42.30			
25-03-2022 12:00:00	0.00	43.44			
25-03-2022 13:00:00	0.00	43.68			
25-03-2022 14:00:00	0.00	43.69			
25-03-2022 15:00:00	0.00	42.72			
25-03-2022 16:00:00	0.00	41.78			
25-03-2022 17:00:00	0.00	40.06			
25-03-2022 18:00:00	0.00	39.19			
25-03-2022 19:00:00	0.00	37.80			

Calender	PM Avg	PM Avg			
Plant Station	<b>IGLGK STACK1</b>	<b>IGLGK STACK2</b>			
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150			
25-03-2022 20:00:00	0.00	36.68			
25-03-2022 21:00:00	0.00	35.92			
25-03-2022 22:00:00	0.00	35.26			
25-03-2022 23:00:00	0.00	35.15			
26-03-2022 00:00:00	0.00	35.40			
26-03-2022 01:00:00	0.00	35.16			
26-03-2022 02:00:00	0.00	34.17			
26-03-2022 03:00:00	0.00	33.79			
26-03-2022 04:00:00	0.00	33.18			
26-03-2022 05:00:00	0.00	32.66			
26-03-2022 06:00:00	0.00	32.08			
26-03-2022 07:00:00	0.00	34.04			
26-03-2022 08:00:00	0.00	37.09			
26-03-2022 09:00:00	0.00	38.93			
26-03-2022 10:00:00	0.00	40.34			
26-03-2022 11:00:00	0.00	40.62			
26-03-2022 12:00:00	0.00	41.51			
26-03-2022 13:00:00	0.00	41.31			
26-03-2022 14:00:00	0.17	41.11			
26-03-2022 15:00:00	0.45	40.52			
26-03-2022 16:00:00	0.42	40.14			
26-03-2022 17:00:00	0.24	39.13			
26-03-2022 18:00:00	0.00	38.11			
26-03-2022 19:00:00	0.00	36.73			

Calender	PM Avg	PM Avg			
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>			
Station	<b>STACK1</b>	<b>STACK2</b>			
Units	mg/Nm3	mg/Nm3			
Range	0 - 150	0 - 150			
26-03-2022 20:00:00	0.00	36.03			
26-03-2022 21:00:00	0.00	35.56			
26-03-2022 22:00:00	0.00	35.32			
26-03-2022 23:00:00	0.00	34.63			
27-03-2022 00:00:00	0.00	34.60			
27-03-2022 01:00:00	0.00	33.94			
27-03-2022 02:00:00	0.00	32.71			
27-03-2022 03:00:00	0.00	32.79			
27-03-2022 04:00:00	0.00	32.32			
27-03-2022 05:00:00	0.00	32.12			
27-03-2022 06:00:00	0.00	31.95			
27-03-2022 07:00:00	0.00	32.19			
27-03-2022 08:00:00	0.00	34.81			
27-03-2022 09:00:00	0.00	36.08			
27-03-2022 10:00:00	0.00	38.66			
27-03-2022 11:00:00	0.00	40.06			
27-03-2022 12:00:00	0.00	41.14			
27-03-2022 13:00:00	0.00	41.70			
27-03-2022 14:00:00	0.00	42.34			
27-03-2022 15:00:00	0.00	42.05			
27-03-2022 16:00:00	0.00 <	40.94 <			
27-03-2022 20:00:00	0.00 <	35.68 <			
27-03-2022 21:00:00	0.00	35.45			
27-03-2022 22:00:00	0.00	34.58			

Calender	PM Avg	PM Avg				
Plant Station	<b>IGLGK STACK1</b>	<b>IGLGK STACK2</b>				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
27-03-2022 23:00:00	0.00	34.30				
28-03-2022 00:00:00	0.00	34.25				
28-03-2022 01:00:00	0.00	33.25				
28-03-2022 02:00:00	0.00	32.95				
28-03-2022 03:00:00	0.00	32.63				
28-03-2022 04:00:00	0.00	33.00				
28-03-2022 05:00:00	0.00	31.76				
28-03-2022 06:00:00	0.00	31.44				
28-03-2022 07:00:00	0.00	32.04				
28-03-2022 08:00:00	0.00	34.56				
28-03-2022 09:00:00	0.00	35.79				
28-03-2022 10:00:00	0.00	45.76				
28-03-2022 11:00:00	0.00	42.81				
28-03-2022 12:00:00	0.00	41.81				
28-03-2022 13:00:00	0.00	36.52				
28-03-2022 14:00:00	0.00	35.45				
28-03-2022 15:00:00	0.00	42.47				
28-03-2022 16:00:00	0.00	40.02				
28-03-2022 17:00:00	0.44	40.37				
28-03-2022 18:00:00	0.00	36.87				
28-03-2022 19:00:00	0.00	36.29				
28-03-2022 20:00:00	0.00	36.05				
28-03-2022 21:00:00	0.00	35.94				
28-03-2022 22:00:00	0.00	33.93				

Calender	PM Avg	PM Avg			
Plant	<b>IGLGKP</b>	<b>IGLGKP</b>			
Station	<b>STACK1</b>	<b>STACK2</b>			
Units	mg/Nm3	mg/Nm3			
Range	0 - 150	0 - 150			
28-03-2022 23:00:00	0.00	33.23			
29-03-2022 00:00:00	0.00	32.72			
29-03-2022 01:00:00	0.00	32.96			
29-03-2022 02:00:00	0.00	33.25			
29-03-2022 03:00:00	0.00	33.01			
29-03-2022 04:00:00	0.00	33.42			
29-03-2022 05:00:00	0.00	32.70			
29-03-2022 06:00:00	0.00	33.17			
29-03-2022 07:00:00	0.00	32.46			
29-03-2022 08:00:00	0.00	32.10			
29-03-2022 09:00:00	0.00	33.66			
29-03-2022 10:00:00	0.00	34.15			
29-03-2022 11:00:00	0.00	36.44			
29-03-2022 12:00:00	0.00	37.40			
29-03-2022 13:00:00	0.00	36.53			
29-03-2022 14:00:00	0.00	36.92			
29-03-2022 15:00:00	0.00	38.19			
29-03-2022 16:00:00	0.00	38.40			
29-03-2022 17:00:00	0.00	38.73			
29-03-2022 18:00:00	0.00	37.39			
29-03-2022 19:00:00	0.00	36.35			
29-03-2022 20:00:00	0.00	35.39			
29-03-2022 21:00:00	0.00	34.59			
29-03-2022 22:00:00	0.00	34.47			

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
29-03-2022 23:00:00	0.00	34.71				
30-03-2022 00:00:00	0.00	35.90				
30-03-2022 01:00:00	0.00	36.26				
30-03-2022 02:00:00	0.00	35.89				
30-03-2022 03:00:00	0.00	34.60				
30-03-2022 04:00:00	0.00	33.44				
30-03-2022 05:00:00	0.00	33.58				
30-03-2022 06:00:00	0.00	32.26				
30-03-2022 07:00:00	0.00	31.64				
30-03-2022 08:00:00	0.00	34.44				
30-03-2022 09:00:00	0.00	35.81				
30-03-2022 10:00:00	0.00	36.44				
30-03-2022 11:00:00	0.00	37.11				
30-03-2022 12:00:00	0.00	38.12				
30-03-2022 13:00:00	0.00	38.85				
30-03-2022 14:00:00	0.00	39.63				
30-03-2022 15:00:00	0.00	39.49				
30-03-2022 16:00:00	0.00	39.04				
30-03-2022 17:00:00	0.00	39.22				
30-03-2022 18:00:00	0.00	39.38				
30-03-2022 19:00:00	1.92	37.34				
30-03-2022 20:00:00	29.07	32.56				
30-03-2022 21:00:00	38.63	35.53				
30-03-2022 22:00:00	43.42	36.41				

Calender	PM Avg	PM Avg			
Plant	IGLGKP	IGLGKP			
Station	STACK1	STACK2			
Units	mg/Nm3	mg/Nm3			
Range	0 - 150	0 - 150			
30-03-2022 23:00:00	41.65	36.61			
31-03-2022 00:00:00	42.96	36.07			
31-03-2022 01:00:00	45.59	35.96			
31-03-2022 02:00:00	45.94	37.64			
31-03-2022 03:00:00	45.69	38.84			
31-03-2022 04:00:00	45.34	39.56			
31-03-2022 05:00:00	45.69	38.65			
31-03-2022 06:00:00	45.62	40.06			
31-03-2022 07:00:00	45.00	39.82			
31-03-2022 08:00:00	45.42	37.01			
31-03-2022 09:00:00	45.97	34.19			
31-03-2022 10:00:00	47.07	29.79			
31-03-2022 11:00:00	49.25	22.50			
31-03-2022 12:00:00	50.64	17.36			
31-03-2022 13:00:00	49.90	13.40			
31-03-2022 14:00:00	46.89	10.40			
31-03-2022 15:00:00	45.30	7.91			
31-03-2022 16:00:00	45.21	5.55			
31-03-2022 17:00:00	44.95	3.85			
31-03-2022 18:00:00	44.78	2.59			
31-03-2022 19:00:00	45.02	0.74			
31-03-2022 20:00:00	45.31	0.04			
31-03-2022 21:00:00	43.70	0.00			
31-03-2022 22:00:00	44.74	0.00			

Calender	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
31-03-2022 23:00:00	44.01	0.00				

**Report Summary**

Average	38.05	29.40				
Maximum	574.25	45.76				
Minimum	0.00	0.00				
Std.Deviation	27.44	7.63				
Geom.Mean	43.68	28.44				
Median	46.06	30.76				
Mode	0.00	0.00				
Total Active Duration						



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**Environmental Consultants and Analytical Laboratory  
(An ISO 9001:2015 Certified Company)Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
Contact No. : 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in**TEST REPORT****Stack Emission Analysis**

Test Report No. : EKO/161/240122

Issue Date : 27/01/2022

Issued To

: INDIA GLYCOLS LIMITED  
E - 1, Sector - 15  
GIDA, Gorakhpur  
Uttar Pradesh

Sample Description : Stack Emission  
 Sample Drawn on : 21/01/2022  
 Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
 Sample Received on : 24/01/2022  
 Time of Sampling (minutes) : 30.0  
 Sampling Location : NA  
 Sampling Plan & Procedure : SOP-SE/09  
 Analysis Duration : 24/01/2022 To 27/01/2022  
 Source of Emission : Stack Attached To Boiler (35 TPH) (Cheema-1)  
 Capacity : 35.0 TPH  
 Operating Load : Normal  
 Normal Operation Schedule : 24 Hrs  
 Type of Stack : Metal  
 Diameter of Stack (meter) : 2.8  
 Height of Stack from Ground Level (meter) : 45.0  
 Height of Stack from Roof Level (meter) : -  
 Height of Sampling Location (meter) : 25.0 from Ground level  
 Type of Fuel Used : Rice Husk, Slope & Coal  
 Fuel Consumed per hour : -  
 Ambient Temperature (°C) : 16.0  
 Stack Temperature (°C) : 142.0  
 Average Velocity of Flue Emission (m/sec) : 8.4  
 Average Flow Rate (lpm) : 22.6  
 Control Measures (if any) : ESP  
 Remark (if any) : Quantity of Emission (Nm<sup>3</sup>/hr) = 133767.44

**RESULTS**

S.No.	Parameters	Test Methods	Results	Units	Limits as per EPA-1986, Schedule-VI Part-D
1	Particulate Matter (as PM)	IS: 11255 (P-1)	70.8	mg/Nm <sup>3</sup>	150.0
2	Sulphur Dioxide (as SO <sub>2</sub> )	IS: 11255 (P-2)	42.9	mg/Nm <sup>3</sup>	-
3	Oxide of Nitrogen (as NO <sub>x</sub> )	IS: 11255 (P-7)	90.1	mg/Nm <sup>3</sup>	-
4	Carbon Monoxide (as CO)	USEPA (P-10)	58.4	mg/Nm <sup>3</sup>	-

Remark- PM at 12% CO<sub>2</sub> Correction.**Notes :**

- The results given above are related to the tested sample, for various parameters, as observed at the time of Sampling. The customer asked for the above tests only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.
- Responsibility of the Laboratory is limited to the invoiced amount only.

\*\* End of Report \*\*

For EKO PRO ENGINEERS PVT. LTD.  
 PURNIMA CHAUHAN  
 TECHNICAL MANAGER  
 (Authorised Signatory)



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**Environmental Consultants and Analytical Laboratory  
(An ISO 9001:2015 Certified Company)Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in**TEST REPORT****Stack Emission Analysis**

Test Report No. : EKO/162/240122

Issued To

: INDIA GLYCOLS LIMITED

E - 1, Sector - 15

GIDA, Gorakhpur

Uttar Pradesh

Issue Date : 27/01/2022

Sample Description	: Stack Emission
Sample Drawn on	: 21/01/2022
Sample Drawn by	: EPEPL (Mr. Chandan Sharma)
Sample Received on	: 24/01/2022
Time of Sampling (minutes)	: 30.0
Sampling Location	: NA
Sampling Plan & Procedure	: SOP-SE/09
Analysis Duration	: 24/01/2022 To 27/01/2022
Source of Emission	: Stack Attached To Boiler (45 TPH) (Cheema-2)
Capacity	: 45.0 TPH
Operating Load	: Normal
Normal Operation Schedule	: 24 Hrs
Type of Stack	: RCC
Diameter of Stack (meter)	: 3.2
Height of Stack from Ground Level (meter)	: 60.0
Height of Stack from Roof Level (meter)	: -
Height of Sampling Location (meter)	: 25.0 from Ground level
Type of Fuel Used	: Rice Husk, Slope & Coal
Fuel Consumed per hour	: -
Ambient Temperature (°C)	: 16.0
Stack Temperature (°C)	: 132.0
Average Velocity of Flue Emission (m/sec)	: 8.1
Average Flow Rate (lpm)	: 22.8
Control Measures (if any)	: ESP
Remark (if any)	: Quantity of Emission (Nm <sup>3</sup> /hr) = 172636.69

**RESULTS**

S.No.	Parameters	Test Methods	Results	Units	Limits as per EPA-1986, Schedule-VI Part-D
1	Particulate Matter (as PM)	IS: 11255 (P-1)	65.4	mg/Nm <sup>3</sup>	150.0
2	Sulphur Dioxide (as SO <sub>2</sub> )	IS: 11255 (P-2)	38.1	mg/Nm <sup>3</sup>	-
3	Oxide of Nitrogen (as NO <sub>x</sub> )	IS: 11255 (P-7)	82.9	mg/Nm <sup>3</sup>	-
4	Carbon Monoxide (as CO)	USEPA (P-10)	60.4	mg/Nm <sup>3</sup>	-

Remark- PM at 12% CO<sub>2</sub> Correction.**Notes :**

1. The results given above are related to the tested sample, for various parameters, as observed at the time of Sampling. The customer asked for the above tests only.
2. This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
3. The test report will not be used for any publicity/legal purpose.
4. The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.
5. Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\* End of Report \*\***

For EKO PRO ENGINEERS PVT. LTD.

CHANDAN  
TECHNICAL MANAGER  
(Authorised Signatory)



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**

Environmental Consultants and Analytical Laboratory

(An ISO 9001:2015 Certified Company)

Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
 Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

**TEST REPORT****Stack Emission Analysis**

Test Report No. : EKO/164/240122

Issue Date : 27/01/2022

Issued To

: INDIA GLYCOLS LIMITED  
 E - 1, Sector - 15  
 GIDA, Gorakhpur  
 Uttar Pradesh

Sample Description : Stack Emission  
 Sample Drawn on : 21/01/2022  
 Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
 Sample Received on : 24/01/2022  
 Time of Sampling (minutes) : 30.0  
 Sampling Location : NA  
 Sampling Plan & Procedure : SOP-SE/09  
 Analysis Duration : 24/01/2022 To 27/01/2022  
 Source of Emission : Stack Attached To DG Set  
 Capacity : 1250 KVA  
 Operating Load : Normal  
 Normal Operation Schedule : As per requirement  
 Type of Stack : Metal/Circular  
 Diameter of Stack (meter) : 0.3  
 Height of Stack from Ground Level (meter) : 6.9  
 Height of Stack from Roof Level (meter) : -  
 Height of Sampling Location (meter) : Sampling done from top of the Stack  
 Type of Fuel Used : HSD  
 Fuel Consumed per hour : -  
 Ambient Temperature (°C) : 16.0  
 Stack Temperature (°C) : 320.0  
 Average Velocity of Flue Emission (m/sec) : 15.4  
 Average Flow Rate (lpm) : 20.8  
 Control Measures (if any) : Nil  
 Remark (if any) : Quantity of Emission (Nm<sup>3</sup>/hr) = 1970.21

**RESULTS**

S.No.	Parameters	Test Methods	Results	Units	Limits as per EPA-1986, (SL-96 Schedule-I)
1	Particulate Matter (as PM)	IS: 11255 (P-1)	48.6	mg/Nm <sup>3</sup>	75.0
2	Sulphur Dioxide (as SO <sub>2</sub> )	IS: 11255 (P-2)	59.3	mg/Nm <sup>3</sup>	-
3	Oxide of Nitrogen (as NOx)	IS: 11255 (P-7)	258.7	ppmv	710.0
4	Hydrocarbon (as HC)	IS: 5182 (P-17)	32.4	mg/Nm <sup>3</sup>	-
5	Carbon Monoxide (as CO)	USEPA (P-10)	75.6	mg/Nm <sup>3</sup>	150.0

**Notes :**

- The results given above are related to the tested sample, for various parameters, as observed at the time of Sampling. The customer asked for the above tests only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.
- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\* End of Report \*\***

For EKO PRO ENGINEERS PVT. LTD.

PURNIMA CHAUHAN  
 TECHNICAL MANAGER  
 (Authorised Signatory)



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**Environmental Consultants and Analytical Laboratory  
(An ISO 9001:2015 Certified Company)Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in**TEST REPORT****Stack Emission Analysis**

Test Report No. : EKO/165/240122

Issue Date : 27/01/2022

Issued To

: INDIA GLYCOLS LIMITED  
E - 1, Sector - 15  
GIDA, Gorakhpur  
Uttar Pradesh

Sample Description	: Stack Emission
Sample Drawn on	: 21/01/2022
Sample Drawn by	: EPEPL (Mr. Chandan Sharma)
Sample Received on	: 24/01/2022
Time of Sampling (minutes)	: 30.0
Sampling Location	: NA
Sampling Plan & Procedure	: SOP-SE/09
Analysis Duration	: 24/01/2022 To 27/01/2022
Source of Emission	: Stack Attached To DG Set
Capacity	: 650 KVA
Operating Load	: Normal
Normal Operation Schedule	: As per requirement
Type of Stack	: Metal/Circular
Diameter of Stack (meter)	: 0.3
Height of Stack from Ground Level (meter)	: 6.9
Height of Stack from Roof Level (meter)	: -
Height of Sampling Location (meter)	: Port Hole
Type of Fuel Used	: HSD
Fuel Consumed per hour	: 71.0
Ambient Temperature (°C)	: 16.0
Stack Temperature (°C)	: 292.0
Average Velocity of Flue Emission (m/sec)	: 13.2
Average Flow Rate (lpm)	: 17.4
Control Measures (if any)	: Nil
Remark (if any)	: Quantity of Emission (Nm <sup>3</sup> /hr) = 1772.44

**RESULTS**

S.No.	Parameters	Test Methods	Results	Units	Limits as per CPCB Notification 11th Dec. 2013
1	Particulate Matter (as PM)	IS: 11255 (P-1)	0.092	gm/kw-hr	0.2
2	Sulphur Dioxide (as SO <sub>2</sub> )	IS: 11255 (P-2)	0.112	gm/kw-hr	-
3	Oxide of Nitrogen (as NOx)	IS: 11255 (P-7)	0.356	gm/kw-hr	4.0
4	Hydrocarbon (as HC)	IS: 5182 (P-17)	0.062	gm/kw-hr	
5	Carbon Monoxide (as CO)	USEPA (P-10)	0.171	gm/kw-hr	3.5

**Notes :**

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- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\* End of Report \*\***

For EKO PRO ENGINEERS PVT. LTD.

PURNIMA CHAUHAN  
TECHNICAL MANAGER  
(Authorised Signatory)

PAN : AAACI7246P  
 GSTIN : 09AAACI7246P1ZZ  
 CIN of the Company  
 L24111UR1983PLC009097



ISO 9001 : 2008  
 ISO 22000 : 2005



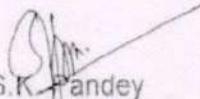
## INDIA GLYCOLS LIMITED

E-1, Sector-15 GIDA, GORAKHPUR-273209 Phone : 0551-2580351,53,54,55,56, Fax:0551-2580352

### TO WHOM IT MAY CONCERN

This is to certify that M/S INDIA GLYCOLS LTD, E-1 Sector-15 GIDA, GORAKHPUR, U.P has produced following quantity of Alcohol From the Month October 2021 to March 2022 is as under-

S.N	Month	Production (B.L)	Production (A.L)
1	October-2021	3831746.50	3679623.20
2	November-2021	-	-
3	December-2021	3917768.80	3746385.10
4	January-2022	4400141.40	4220723.20
5	February-2022	4371312.40	4186795.10
6	March-2022	5020126.60	4805996.40
	<b>Total</b>	<b>21541095.7</b>	<b>20639523.0</b>

  
 S.K. Pandey  
 Dy. General Manager (Distillery)  
 India Glycols Ltd. E-1,  
 Sector-15, Gida, Gorakhpur

  
 प्रभारी आवकारी निरीक्षक  
 आईजीएल आसवनी, गीडा  
 गोरखपुर

REGISTERED OFFICE : A-1, Industrial Area, Bazpur Road, Kashipur - 244 713, Distt. - Udham Singh Nagar (Uttarakhand)  
 Phone : +91 5947 269000 / 275320, +91 9411108202, Fax : 05947-275315, 275192  
 HEAD OFFICE : Plot No. 2-B, Sector-126, NOIDA -201 304, Dist. Gautam Budh Nagae (U.P.), Tel. : 0120-3090100, 3090200,  
 Fax : 0120-3090111, 3090211, E-mail : iglho@indiaglycols.com, URL : www.indiaglycols.com

M/s India Glycols Limited E - 1 Sector - 15 GIDA Gorakhpur U.P									
Month	Production (KBL)	Spent wash gen. m3	Feed to MEE m3	SLOP Gen. m3	SLOP Incineration m3	Condensate Gen. m3	Condensate Reused m3		
October.2021	3831.7465	27585	27585	9060	9060	22373	22184		
November.2021	0	0	0	0	0	0	0		
December.2021	3917.7688	28201	28201	9368	9368	20852	20846		
January.2022	4400.1414	31273	31273	10208	10208	25664	25644		
February.2022	4371.3124	31042	31042	9886	9886	25594	25510		
March.2022	5020.1266	35501	35501	10955	10955	28673	28587		
<b>Total</b>	<b>21541.0957</b>	<b>153602</b>	<b>153602</b>	<b>49477</b>	<b>49477</b>	<b>123156</b>	<b>122771</b>		

**MEDICAL CHECK-UP REPORT OF EMPLOYEES from Oct.2021 to  
31st March,2022**

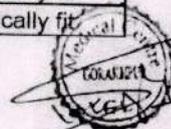
EMP ID	EMP NAME	Remarks
200262	SANJAY CHOPRA	Checked & Medically fit
200510	K L CHAUHAN	Checked & Medically fit
200540	ARUN KUMAR CHATURVEDI	Checked & Medically fit
200541	ASHISH GUPTA	Checked & Medically fit
200574	ANIRUDH KUMAR SINGH	Checked & Medically fit
200578	HEMANT KUMAR	Checked & Medically fit
200633	AJAY KUMAR RAI	Checked & Medically fit
200637	RAKESH KUMAR SINGH	Checked & Medically fit
200659	RAM SUMER GUPTA	Checked & Medically fit
200670	BRIHASPATI KUMAR SRIVASTAV	Checked & Medically fit
200675	BRIJENDRA UPADHYAY	Checked & Medically fit
200684	AMIT KUMAR SRIVASTAVA	Checked & Medically fit
200686	VINOD KUMAR SINGH	Checked & Medically fit
200687	DHARAM PAL SINGH	Checked & Medically fit
200696	RAGVENDRA KUMAR TRIPATHI	Checked & Medically fit
200697	JITENDRA MISHRA	Checked & Medically fit
200723	RAJANI KANT PANDEY	Checked & Medically fit
200726	PRABHUNATH	Checked & Medically fit
200737	KUVENDRA SINGH BISHT	Checked & Medically fit
200747	GHANSHYAM SRIVASTAVA	Checked & Medically fit
200750	ATUL KUMAR PANDEY	Checked & Medically fit
200751	ANAND KUMAR SINGH	Checked & Medically fit
200766	VISHNU MOHAN TRIPATHI	Checked & Medically fit
200781	RAVI PRATAP SINGH	Checked & Medically fit
200782	SANJEEV KUMAR SRIVASTAV	Checked & Medically fit
200785	AJIT KUMAR MISHRA	Checked & Medically fit
200799	AJAY PRAKASH PANDEY	Checked & Medically fit
200803	SHRI RAM PANDEY	Checked & Medically fit
200825	VIKRANT PANDEY	Checked & Medically fit
200865	RAJ NARAYAN PANDEY	Checked & Medically fit
200869	ATUL SRIVASTAVA	Checked & Medically fit
200925	ASHISH KUMAR SINGH	Checked & Medically fit
200935	SURYANARAYAN TRIPATHI	Checked & Medically fit
200965	SURYA NARAYAN PANDEY	Checked & Medically fit
200983	ATMA NAND SINGH	Checked & Medically fit
201018	PREM PRAKASH SRIVASTAVA	Checked & Medically fit
201027	JAGDISH CHAND	Checked & Medically fit
201040	DURGESH MANI	Checked & Medically fit
201048	ASHISH KUMAR	Checked & Medically fit
201050	ARVIND KUMAR SINGH	Checked & Medically fit
201112	SANJAY SINGH	Checked & Medically fit
201115	PRADEEP KUMAR SHUKLA	Checked & Medically fit
201144	DHRUV NARAYAN	Checked & Medically fit
201153	SHYAM SUNDER DUBEY	Checked & Medically fit
201192	SHIV KUMAR RAI	Checked & Medically fit
201204	BRIJESH KUMAR SINGH	Checked & Medically fit
201239	RANDHIR SINGH	Checked & Medically fit
201302	INDERJEET SINGH	Checked & Medically fit
201304	SHAILESH KUMAR PRAJAPATI	Checked & Medically fit

1 

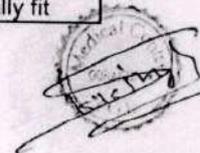


201401	RAJU SINGH VERMA	Checked & Medically fit
201442	SUDARSHAN SINGH	Checked & Medically fit
201488	SHRIDHAR TIWARI	Checked & Medically fit
201542	ANAND MOHAN PRASAD SINGH	Checked & Medically fit
201564	JITENDRA KUMAR KONTE	Checked & Medically fit
201577	AJAI KUMAR SRIVASTAVA	Checked & Medically fit
201594	SURAJ KUMAR SINGH	Checked & Medically fit
201603	MANISH KUMAR SRIVASTAVA	Checked & Medically fit
201707	DHIRENDRA KUMAR PANDEY	Checked & Medically fit
201740	RAMA SHANKAR YADAV	Checked & Medically fit
201883	ANIL SINGH	Checked & Medically fit
201916	SUJAY KUMAR RAI	Checked & Medically fit
201921	VASUDHAR DWIVEDI	Checked & Medically fit
201953	RAM SAHAY VISHWKARMA	Checked & Medically fit
201958	HRIDAYESH KUMAR TRIPATHI	Checked & Medically fit
201965	AVINASH KUMAR TRIPATHI	Checked & Medically fit
202032	PANNE LAL	Checked & Medically fit
202151	UTTAM KUMAR SRIVASTAVA	Checked & Medically fit
202154	MANOJ KUMAR MISHRA	Checked & Medically fit
202168	JAGDISH OJHA	Checked & Medically fit
202321	JITENDRA KUMAR MAURYA	Checked & Medically fit
202324	ANIL KUMAR SINGH	Checked & Medically fit
202352	AMIT KUMAR YADAV	Checked & Medically fit
202358	SHATENDRA SRIVASTAVA	Checked & Medically fit
202367	CHANDRA PRATAP SINGH	Checked & Medically fit
202496	AJAYA DWIVEDI	Checked & Medically fit
202530	RAM CHANDRA YADAV	Checked & Medically fit
202555	CHANDRESH TRIPATHI	Checked & Medically fit
202636	SAKIR ALI	Checked & Medically fit
202639	AJAY KUMAR TIWARI	Checked & Medically fit
202653	SHAILESH CHAND	Checked & Medically fit
202751	DINANATH DUBEY	Checked & Medically fit
202752	SURENDRA PURI	Checked & Medically fit
202865	SANDEEP KUMAR TRIPATHI	Checked & Medically fit
202878	SANDEEP KUMAR SINGH	Checked & Medically fit
202886	JAI PRAKASH THAKUR	Checked & Medically fit
202889	SUNIL KUMAR	Checked & Medically fit
202890	MISHRA PRAVINBHAI SHRIRAMACHARYA	Checked & Medically fit
202909	VIVEK KUMAR	Checked & Medically fit
202926	ASHUTOSH TRIPATHI	Checked & Medically fit
202933	DINESH SINGH	Checked & Medically fit
202964	KAMLESH YADAV	Checked & Medically fit
202991	DHIRENDRA KUMAR CHAUBEY	Checked & Medically fit
202992	ARVIND KUMAR SINGH	Checked & Medically fit
203112	ABHISHEK KUMAR PANDEY	Checked & Medically fit
203115	ARAVIND KUMAR SHARMA	Checked & Medically fit
203168	KRISHNA YADAV	Checked & Medically fit
203223	SUHAIL AHMAD	Checked & Medically fit
203277	RAJESH KUMAR	Checked & Medically fit
203299	SURENDRA MAURYA	Checked & Medically fit
203317	VINEET KUMAR SINGH	Checked & Medically fit
203392	ADARSH KUSHWAHA	Checked & Medically fit
203405	GIRIJESH KUMAR YADAV	Checked & Medically fit
203483	SABHA JEET SINGH	Checked & Medically fit

2



203484	SANTOSH KUMAR CHATURVEDI	Checked & Medically fit
203521	PRADEEP TIWARI	Checked & Medically fit
203523	RAHUL TIWARI	Checked & Medically fit
203547	SHAIENDRA KUMAR PANDEY	Checked & Medically fit
203587	RAJIV KUMAR TRIPATHI	Checked & Medically fit
203589	SHANKARANAND TRIPATHI	Checked & Medically fit
203592	ASHVANI KUMAR SINGH	Checked & Medically fit
203611	RAKESH KUMAR DUBEY	Checked & Medically fit
203626	RAMESH CHANDRA MISHRA	Checked & Medically fit
203639	MANOJ KUMAR	Checked & Medically fit
203672	RAMAKANT YADAV	Checked & Medically fit
203673	PANKAJ KUMAR	Checked & Medically fit
203674	RAMESHCHAND YADAV	Checked & Medically fit
203680	SANDEEP KUMAR SRIVASTAVA	Checked & Medically fit
203683	KARUNA NIDHI PANDEY	Checked & Medically fit
203684	SANJAY SHAV	Checked & Medically fit
203685	VINIT KUMAR SINGH	Checked & Medically fit
203704	RAMESH YADAV	Checked & Medically fit
203705	SURYA PRAKASH SINGH	Checked & Medically fit
203709	SANJEEV KUMAR SINGH	Checked & Medically fit
203720	SACHCHIDANAND PANDEY	Checked & Medically fit
203721	SACHCHIDANAND SINGH	Checked & Medically fit
203747	AJENDRA PRATAP SINGH	Checked & Medically fit
203748	RAVINDER PAL SINGH	Checked & Medically fit
203750	AVNISH KUMAR SINGH	Checked & Medically fit
203752	SATYA PRAKASH PANDEY	Checked & Medically fit
203761	ROHIT KUMAR YADAV	Checked & Medically fit
203768	BRIJ MOHAN	Checked & Medically fit
203774	BABU RAM	Checked & Medically fit
203810	VINAI KUMAR	Checked & Medically fit
203811	RANDHEER SINGH	Checked & Medically fit
203824	RAMESH KUMAR	Checked & Medically fit
203833	SANJAY KUMAR MISHRA	Checked & Medically fit
203859	RAKESH TYAGI	Checked & Medically fit
203873	KAVITA DUBEY	Checked & Medically fit
203889	RAVI SHANKAR PANDEY	Checked & Medically fit
203907	PUSHKAR SRIVASTAVA	Checked & Medically fit
203918	GAUTAM KUMAR YADAV	Checked & Medically fit
203919	SUMIT RAI	Checked & Medically fit
203923	PRAMOD KUMAR BAITHA	Checked & Medically fit
203925	NARENDRA SINGH	Checked & Medically fit
203937	NIKHIL MISHRA	Checked & Medically fit
203943	SATISH KUMAR MAURYA	Checked & Medically fit
203949	PRABHAT RAVI SINGH	Checked & Medically fit
203954	ANUP KUMAR SINGH	Checked & Medically fit
203957	GURUDATTA SINGH	Checked & Medically fit
203974	SATYABRAT DUBEY	Checked & Medically fit
203979	MOHAMMAD TARIQUE KHAN	Checked & Medically fit
203980	DINESH PRATAP SINGH	Checked & Medically fit
203981	MANISH KUMAR PONIA	Checked & Medically fit
203982	TARUN YADAV	Checked & Medically fit
204005	AKASH SRIVASTAVA	Checked & Medically fit
204010	MARKANDAY PRATAP RAO	Checked & Medically fit
204011	DEVENDRA KUMAR RAO	Checked & Medically fit



204012	SANT KUMAR KUSHWAHA	Checked & Medically fit
204013	ARVIND KUMAR	Checked & Medically fit
204016	RAHUL KUMAR DWIVEDI	Checked & Medically fit
204033	AWADHESH KUMAR SHUKLA	Checked & Medically fit
204041	KAMLESH KUMAR SINGH	Checked & Medically fit
204043	RAVINDRA YADAV	Checked & Medically fit
204046	GAURAV SINGH	Checked & Medically fit
204058	RAJIV KUMAR VISHWAKARMA	Checked & Medically fit
204060	Nand Kishore Tiwari	Checked & Medically fit
204061	Navneet Gupta	Checked & Medically fit
204068	RAHUL KUMAR	Checked & Medically fit
204072	NAVEEN KUMAR SINGH	Checked & Medically fit
204084	ABHISHEK BHATNAGAR	Checked & Medically fit
204095	PUSHPENDRA RAO RATHOUR	Checked & Medically fit
204096	SHAIENDRA VISHWAKARMA	Checked & Medically fit
204100	DEVENDRA NATH TRIPATHI	Checked & Medically fit
204102	CHANDRA SHEKHAR VISHWAKARMA	Checked & Medically fit
204103	NAINESH SHARMA	Checked & Medically fit
204104	RAVINDRA YADAV	Checked & Medically fit
204111	ANUJ KUMAR SHARMA	Checked & Medically fit
204113	SHAIENDRA PRAKASH	Checked & Medically fit
204124	SANJAY KUMAR YADAV	Checked & Medically fit
204127	KUNAL KUMAR MISHRA	Checked & Medically fit
204129	MADHUSUDAN	Checked & Medically fit
204130	SUNIL KUMAR SINGH	Checked & Medically fit
204137	NITYANAND YADAV	Checked & Medically fit
204145	AMIT KUMAR PANDEY	Checked & Medically fit
204146	VIKAS KUMAR SHARMA	Checked & Medically fit
204147	SURAJ YADAV	Checked & Medically fit
204148	SUMIT KUMAR TRIPATHI	Checked & Medically fit
204151	BISHNU DUTT PANDEY	Checked & Medically fit
204167	SUJIT KUMAR	Checked & Medically fit
204170	ONKAR YADAV	Checked & Medically fit
204171	RATAN SINGH	Checked & Medically fit
204183	SURAJ KUMAR	Checked & Medically fit
204187	LINKAN	Checked & Medically fit
204188	JANGBAHADUR YADAV	Checked & Medically fit
204189	ARUN KUMAR CHAURASIYA	Checked & Medically fit
204190	SANTOSH KUMAR KUSHWAHA	Checked & Medically fit
204213	AKHILESH CHANDRA BANERJEE	Checked & Medically fit
204214	NIKHIL RAJ	Checked & Medically fit
204215	BIJAY PAL SINGH	Checked & Medically fit
204216	VIJAY PRAKASH GUPTA	Checked & Medically fit
204222	YASHVANT SHAHI	Checked & Medically fit
204231	SHASHANK RAGHUBANSI	Checked & Medically fit
204233	UMESH KUMAR MAURYA	Checked & Medically fit
204237	VIKRAMA SHARMA	Checked & Medically fit
204238	SUBHASH CHANDRA KASHYAP	Checked & Medically fit
204242	MOHIT SINGH	Checked & Medically fit
204243	SATYENDRA KUMAR TIWARI	Checked & Medically fit
204245	UMA SHANKER YADAV	Checked & Medically fit
204252	GOVIND PRASAD	Checked & Medically fit
204253	KUNAL KUMAR	Checked & Medically fit
204262	MADANPAL SINGH	Checked & Medically fit

4







भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास  
और गंगा संरक्षण विभाग  
केन्द्रीय भूमि जल प्राधिकरण  
Government of India  
Ministry of Jal Shakti  
Department of Water Resources,  
River Development & Ganga Rejuvenation  
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

**NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION**

Project Name:	M/s India Glycols Ltd.		
Project Address:	M/s India Glycols Ltd., E-1, Sector-15, Gorakhpur Industrial Development Area (GIDA)		
Town:	Sahjanwan (NP)	Block:	Sahjanawa
District:	Gorakhpur	State:	Uttar Pradesh
Pin Code:	273209		
Communication Address:	M/s India Glycols Limited, E – 1, Sector – 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209		
Address of CGWB Regional Office :	Central Ground Water Board Northern Region, Bhujal Bhavan, Sector-B Sitapur Road Yojna, Ram Bank Chauraha, Lucknow, Uttar Pradesh - 226021		

1. NOC No.:	CGWA/NOC/IND/REN/2/2020/5645									
2. Application No.:	21-4/180/UP/IND/2008	3. Category:	Industry							
4. Project Status:	Existing Project	5. NOC Type:	2nd Renewal							
6. Valid from:	17/02/2019	7. Valid up to:	15/02/2024							
8. Ground Water Abstraction Permitted:										
Fresh Water		Saline Water		Dewatering		Total				
m <sup>3</sup> /day	m <sup>3</sup> /year	m <sup>3</sup> /day	m <sup>3</sup> /year	m <sup>3</sup> /day	m <sup>3</sup> /year	m <sup>3</sup> /day	m <sup>3</sup> /year			
1900.00	627000.00					1900.00	627000.00			
9. Details of ground water abstraction /Dewatering structures										
Total Existing No.:3					Total Proposed No.:0					
	DW	DCB	BW	TW	MP	DW	DCB	BW	TW	MP
Abstraction Structure*	0	0	0	3	0	0	0	0	0	0
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit										
10. Quantum of ground water recharge/harvesting(m <sup>3</sup> /year):	109080.00									
11. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism.	No. of Piezometers		Monitoring Mechanism							
			Manual	DWLR**	DWLR With Telemetry					
**DWLR - Digital Water Level Recorder	2		0	1	1					

(Compliance Conditions given overleaf)

Digitally signed by  
NANDAKUMARAN P  
Date: 2020.02.05 18:40:04 +05'30'

सदस्य (केन्द्रीय भूमि जल प्राधिकरण)  
Member (CGWA)

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743  
Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये  
SAVE WATER - SAVE LIFE.

**Validity of this NOC shall be subject to compliance of the following mandatory conditions:**

1. No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
2. The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
3. All new as well as existing ground water abstraction/ de-watering structures shall be fitted with digital water flow meters by the firm at its own cost immediately on completion of their construction or grant of NOC as the case may be. In case of renewal of NOCs, all existing ground water abstraction structures shall continue to be fitted with digital water flow meters. Intimation of installation of flow meters shall be sent by the proponent to the Regional Director of CGWB within 6 months of grant of NOC. Daily ground water abstraction data shall be monitored / continue to be monitored (in case of renewal) by the firm and recorded in a log book. Details of month-wise ground water abstraction shall be submitted to the Regional Director, CGWB, once every year.
4. In case the ground water abstraction is more than 10 m<sup>3</sup>/day, monthly water level monitoring data shall be maintained and submitted annually to the Regional Office of CGWB. Wherever groundwater withdrawal is more than 500 m<sup>3</sup>/day, the firm shall install telemetry system in one of the piezometers and share USER ID and password of the telemetry system with the Regional Director, CGWB.
5. In case ground water abstraction is more than 10 m<sup>3</sup>/day, ground water quality shall be monitored once in a year (during pre- monsoon period) and the report submitted to the Regional Office, CGWB. Wherever the extraction is less than 10 m<sup>3</sup>/day, ground water quality report shall be submitted by the proponent at the time of submission of self-compliance report.
6. Ground water augmentation/harvesting measures, as stipulated in the NOC, shall be implemented (in new cases) / continue to be maintained (in case of renewal) in consultation with the concerned Regional Director, CGWB.
7. Proof of recharge/water harvesting structures constructed (photographs of structures) shall be submitted to the concerned Regional Director, CGWB within 6 months from the date of issue of NOC. The firm shall also undertake periodic maintenance of recharge/water harvesting structures at its own cost.
8. The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
9. In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
10. The firm shall optimize water use through recycling/ reuse of waste water after proper treatment.
11. Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
12. In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
13. Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
14. The firm shall report compliance of the NOC conditions online in the website ([www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in)) within one year from the date of issue of this NOC.
15. This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.
16. This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
17. The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
18. This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
19. Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment(Protection)Act, 1986.
20. **In case of any violation of NOC conditions or illegal extraction of Ground water the firm shall be liable to pay "Environmental Compensation"/ "Penalty", if any under Sec 15 of EPA 1986 as and when decided by statutory authorities.**

**(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)**

7/15/2021

NOC Application Form



## GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

### Form 8 (E)

[See rules 15(2)]

**(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)**

**VALID UP TO : 30/06/2026**

Registration No.: 202106000368			
Name of the Owner	IGL GORAKHPUR		
Address of the Applicant	India Glycols Ltd. E - 1, Sector - 15, GIDA, Gorakhpur, U.P	Application Form Serial No.	GRKP0621RIN0009
Date of Submission	16/06/2021	Specimen Signature	
Company Name	India Glycols Limited E - 1 Sector - 15 GIDA GKP	Company Address	E-1, Sector - 15, GIDA, GORAKHPUR - 273209
<b>Location Particulars</b>			
District	Gorakhpur	Block	SAHJANWA
Plot No./Khasra No.	E-1, Sector - 15, GIDA, Gorakhpur, U.P	Municipality/Corporation	Yes
Ward No./Holding No.	E 1 SECTOR 15 GIDA		
<b>Particular of the Existing Well and Pumping Device</b>			
Date of Construction/Sinking of the Well	01/03/2006		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	200.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	75.00
Operational Device	Electric Motor	Rate of Withdrawal (m3/hr.)	175.00
Date of Energization (In Case of Electric Pump)	01/03/2006		
Maximum Allowable Rate of Withdrawal (m3/hr.):	175.00	Maximum Allowable Running Hours Per Day:	4.00
Maximum Allowable Annual Extraction of Ground Water:			255500
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	No Reason		
Against Case			
This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (3) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for running hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.			
<b>Conditions</b>			
<ul style="list-style-type: none"> <li>(1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.</li> <li>(2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.</li> </ul>			

7/15/2021

## NOC Application Form

- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of three years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
  - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
  - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
  - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site-specific requirement regarding safety and access for measurement may be taken care off.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
  - (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
    - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
    - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
    - iii) All industries abstracting ground water in excess of 100 m<sup>3</sup>/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
    - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m<sup>3</sup>/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be

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## NOC Application Form

constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.

- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
  - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
  - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m<sup>3</sup> /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

**This certificate is electronically generated and does not require digital signature**



**GROUND WATER DEPARTMENT**  
(Namami Gange & Rural Water Supply Department)  
Ministry of Jal Shakti  
Government of Uttar Pradesh

**Form 8 (E)**

[See rules 15(2)]

**(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)**  
**VALID UP TO : 30/06/2026**

<b>Registration No.:</b> 202106000371			
<b>Name of the Owner</b>	IGL GORAKHPUR		
<b>Address of the Applicant</b>	India Glycols Ltd. E - 1, Sector - 15, GIDA, Gorakhpur, U.P	<b>Application Form Serial No.</b>	GRKP0621RIN0010
<b>Date of Submission</b>	16/06/2021	<b>Specimen Signature</b>	
<b>Company Name</b>	India Glycols Limited E - 1 Sector - 15 GIDA GKP	<b>Company Address</b>	E-1, Sector - 15, GIDA, GORAKHPUR - 273209
<b>Location Particulars</b>			
<b>District</b>	Gorakhpur	<b>Block</b>	SAHJANWA
<b>Plot No./Khasra No.</b>	E-1, Sector - 15, GIDA, Gorakhpur, U.P	<b>Municipality/Corporation</b>	Yes
<b>Ward No./Holding No.</b>	E 1 SECTOR 15 GIDA		
<b>Particular of the Existing Well and Pumping Device</b>			
<b>Date of Construction/Sinking of the Well</b>	01/03/2006		
<b>Type of Well</b>	Tube Well/Boring	<b>Depth of the Well (In meter)</b>	200.00
<b>Purpose of well</b>	Industrial	<b>Assembly Size(For Tube Well)</b>	
<b>Strainer Position (For Tube Well)</b>			
<b>Type of Pump Used</b>	Submersible	<b>H.P. of the Pump</b>	75.00
<b>Operational Device</b>	Electric Motor	<b>Rate of Withdrawal (m3/hr.)</b>	175.00
<b>Date of Energization (In Case of Electric Pump)</b>	01/03/2006		
<b>Maximum Allowable Rate of Withdrawal (m3/hr.):</b>	175.00	<b>Maximum Allowable Running Hours Per Day:</b>	3.00
<b>Maximum Allowable Annual Extraction of Ground Water:</b>			191625
<b>Reason for renewal of N.O.C.</b> एन.ओ.सी. के नवीनीकरण का कारण	Not Any		
<b>Against Case</b>			
This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (3) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for running hours I day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.			
<b>Conditions</b>			
<ul style="list-style-type: none"> <li>(1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.</li> <li>(2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.</li> </ul>			

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## NOC Application Form

- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of three years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
  - Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
    - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
    - The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
    - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site-specific requirement regarding safety and access for measurement may be taken care off.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
  - (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
    - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
    - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
    - iii) All industries abstracting ground water in excess of 100 m<sup>3</sup>/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
    - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m<sup>3</sup>/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be

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## NOC Application Form

- constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
  - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
  - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
  - (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
    - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
    - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m<sup>3</sup> /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

**This certificate is electronically generated and does not require digital signature**

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NOC Application Form



## GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

### Form 8 (E)

[See rules 15(2)]

**(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)**

**VALID UP TO : 30/06/2026**

Registration No.: 202106000372

Registration No.: 202106000372			
Name of the Owner	IGL GORAKHPUR		
Address of the Applicant	India Glycols Ltd. E - 1, Sector - 15, GIDA, Gorakhpur, U.P	Application Form Serial No.	GRKP0621RIN0011
Date of Submission	16/06/2021	Specimen Signature	
Company Name	India Glycols Limited E - 1 Sector - 15 GIDA GKP	Company Address	E-1, Sector - 15, GIDA, GORAKHPUR - 273209
<b>Location Particulars</b>			
District	Gorakhpur	Block	SAHJANWA
Plot No./Khasra No.	E-1, Sector - 15, GIDA, Gorakhpur, U.P	Municipality/Corporation	Yes
Ward No./Holding No.	E 1 SECTOR 15 GIDA		
<b>Particular of the Existing Well and Pumping Device</b>			
Date of Construction/Sinking of the Well	01/03/2006		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	200.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
<b>Strainer Position (For Tube Well)</b>			
Type of Pump Used	Submersible	H.P. of the Pump	75.00
Operational Device	Electric Motor	Rate of Withdrawal (m3/hr.)	175.00
Date of Energization (In Case of Electric Pump)	01/03/2006		
Maximum Allowable Rate of Withdrawal (m3/hr.):	175.00	Maximum Allowable Running Hours Per Day:	3.00
<b>Maximum Allowable Annual Extraction of Ground Water:</b>			191625
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	Not Any		
<b>Against Case</b>			

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (3) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for running hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

#### Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.

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- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of three years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
  - Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
    - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
    - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
    - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site-specific requirement regarding safety and access for measurement may be taken care off.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
  - (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
    - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
    - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
    - iii) All industries abstracting ground water in excess of 100 m<sup>3</sup>/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
    - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no. 10 shall be mandatory for industries drawing/ proposing to draw more than 10 m<sup>3</sup>/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be

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## NOC Application Form

- constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
  - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
  - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
  - (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
    - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
    - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m<sup>3</sup> /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

**This certificate is electronically generated and does not require digital signature**



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**Environmental Consultants and Analytical Laboratory  
(An ISO 9001:2015 Certified Company)Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
Contact No : 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in**TEST REPORT****Ambient Air Quality Monitoring**

Test Report No. : EKO/166/240122

Issue Date : 27/01/2022

Issued To

: INDIA GLYCOLS LIMITED  
E - 1, Sector - 15  
GIDA, Gorakhpur  
Uttar Pradesh

Sample Description : Ambient Air  
 Sample Drawn on : 21/01/2022 To 22/01/2022  
 Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
 Sample Received on : 24/01/2022  
 Sampling Location : Near Main Gate  
 Sampling Time : 24.0 Hrs.  
 Sampling Plan & Procedure : SOP-AAQ/15  
 Analysis Duration : 24/01/2022 To 27/01/2022  
 Ambient Temperature (°C) : 16.0  
 Average Flow Rate of SPM (m<sup>3</sup>/min.) : 1.1  
 Average Flow Rate of Gases (lpm) : 1.0  
 Weather Conditions : Clear  
 Remark (if any) : NA

**RESULTS**

S. No.	Parameters	Test Methods	Results	Units	Limits as per CPCB Notification, 18th Nov 2009
1	Particulate Matter (PM10)	IS: 5182 (P-23)	89.6	µg/m <sup>3</sup>	100.0
2	Particulate Matter (PM2.5)	EK0/CHEM/SOP/AAQ/01	50.3	µg/m <sup>3</sup>	60.0
3	Sulphur Dioxide (as SO <sub>2</sub> )	IS: 5182 (P-2)	14.9	µg/m <sup>3</sup>	80.0
4	Nitrogen Dioxide (as NO <sub>2</sub> )	IS: 5182 (P-6)	30.7	µg/m <sup>3</sup>	80.0
5	Carbon Monoxide (as CO)	IS: 5182 (P-10)	1.18	mg/m <sup>3</sup>	4.0
6	Lead (as Pb)	IS: 5182 (P-22)	<0.1	µg/m <sup>3</sup>	1.0
7	Nickel (as Ni)	EK0/CHEM/SOP/AAQ/02	<15.0	ng/m <sup>3</sup>	20.0
8	Arsenic (as As)	EK0/CHEM/SOP/AAQ/02	<5.0	ng/m <sup>3</sup>	6.0
9	Ozone (as O <sub>3</sub> )	IS: 5182 (P-9)	<10.0	µg/m <sup>3</sup>	180.0
10	Ammonia (as NH <sub>3</sub> )	APHA Method 401	<20.0	µg/m <sup>3</sup>	400.0
11	Benzene (as C <sub>6</sub> H <sub>6</sub> )	IS: 5182 (P-11)	<1.0	µg/m <sup>3</sup>	5.0
12	Benzo(alpha) Pyrene-Particulate Phase Only	IS: 5182 (P-12)	<1.0	ng/m <sup>3</sup>	1.0

**Notes :**

- The results given above are related to the tested sample, for various parameters, as observed at the time of Sampling. The customer asked for the above tests only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory
- The test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer. Sample received for biological tests will be destroyed after 7 days from the date of issue of test report.
- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\* End of Report \*\***

For EKO PRO ENGINEERS PVT. LTD.

PURNIMA CHAUHAN  
TECHNICAL MANAGER  
(Authorised Signatory)



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**

Environmental Consultants and Analytical Laboratory

(An ISO 9001:2015 Certified Company)

Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
 Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

**TEST REPORT****Ambient Air Quality Monitoring**

Test Report No. : EKO/167/240122

Issued To

: INDIA GLYCOLS LIMITED

Issue Date : 27/01/2022

E - 1, Sector - 15

GIDA, Gorakhpur

Uttar Pradesh

Sample Description : Ambient Air  
 Sample Drawn on : 21/01/2022 To 22/01/2022  
 Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
 Sample Received on : 24/01/2022  
 Sampling Location : Near Bottling Plant  
 Sampling Time : 24.0 Hrs.  
 Sampling Plan & Procedure : SOP-AAQ/15  
 Analysis Duration : 24/01/2022 To 27/01/2022  
 Ambient Temperature (°C) : 16.0  
 Average Flow Rate of SPM (m<sup>3</sup>/min.) : 1.1  
 Average Flow Rate of Gases (lpm) : 1.0  
 Weather Conditions : Clear  
 Remark (if any) : NA

**RESULTS**

S. No.	Parameters	Test Methods	Results	Units	Limits as per CPCB Notification, 18th Nov 2009
1	Particulate Matter (PM10)	IS: 5182 (P-23)	84.6	µg/m <sup>3</sup>	100.0
2	Particulate Matter (PM2.5)	EKO/CHEM/SOP/AAQ/01	48.1	µg/m <sup>3</sup>	60.0
3	Sulphur Dioxide (as SO <sub>2</sub> )	IS: 5182 (P-2)	15.3	µg/m <sup>3</sup>	80.0
4	Nitrogen Dioxide (as NO <sub>2</sub> )	IS: 5182 (P-6)	32.4	µg/m <sup>3</sup>	80.0
5	Carbon Monoxide (as CO)	IS: 5182 (P-10)	1.08	mg/m <sup>3</sup>	4.0
6	Lead (as Pb)	IS: 5182 (P-22)	<0.1	µg/m <sup>3</sup>	1.0
7	Nickel (as Ni)	EKO/CHEM/SOP/AAQ/02	<15.0	ng/m <sup>3</sup>	20.0
8	Arsenic (as As)	EKO/CHEM/SOP/AAQ/02	<5.0	ng/m <sup>3</sup>	6.0
9	Ozone (as O <sub>3</sub> )	IS: 5182 (P-9)	<10.0	µg/m <sup>3</sup>	180.0
10	Ammonia (as NH <sub>3</sub> )	APHA Method 401	<20.0	µg/m <sup>3</sup>	400.0
11	Benzene (as C <sub>6</sub> H <sub>6</sub> )	IS: 5182 (P-11)	<1.0	µg/m <sup>3</sup>	5.0
12	Benzo(alpha) Pyrene-Particulate Phase Only	IS: 5182 (P-12)	<1.0	ng/m <sup>3</sup>	1.0

**Notes :**

- The results given above are related to the tested sample, for various parameters, as observed at the time of Sampling. The customer asked for the above tests only.
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**\*\* End of Report \*\***

For EKO PRO ENGINEERS PVT. LTD.

PURNIMA SHAUHAN  
 TECHNICAL MANAGER  
 (Authorised Signatory)



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Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in**TEST REPORT****Ambient Air Quality Monitoring**

Test Report No. : EKO/168/240122

Issue Date : 27/01/2022

Issued To

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E - 1, Sector - 15  
GIDA, Gorakhpur  
Uttar Pradesh

Sample Description : Ambient Air  
 Sample Drawn on : 21/01/2022 To 22/01/2022  
 Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
 Sample Received on : 24/01/2022  
 Sampling Location : Near Lagoon  
 Sampling Time : 24.0 Hrs.  
 Sampling Plan & Procedure : SOP-AAQ/15  
 Analysis Duration : 24/01/2022 To 27/01/2022  
 Ambient Temperature (°C) : 16.0  
 Average Flow Rate of SPM (m<sup>3</sup>/min.) : 1.1  
 Average Flow Rate of Gases (lpm) : 1.0  
 Weather Conditions : Clear  
 Remark (if any) : NA

**RESULTS**

S. No.	Parameters	Test Methods	Results	Units	Limits as per CPCB Notification, 18th Nov 2009
1	Particulate Matter (PM10)	IS: 5182 (P-23)	82.4	µg/m <sup>3</sup>	100.0
2	Particulate Matter (PM2.5)	EKO/CHEM/SOP/AAQ/01	45.3	µg/m <sup>3</sup>	60.0
3	Sulphur Dioxide (as SO <sub>2</sub> )	IS: 5182 (P-2)	15.1	µg/m <sup>3</sup>	80.0
4	Nitrogen Dioxide (as NO <sub>2</sub> )	IS: 5182 (P-6)	29.7	µg/m <sup>3</sup>	80.0
5	Carbon Monoxide (as CO)	IS: 5182 (P-10)	1.08	mg/m <sup>3</sup>	4.0
6	Lead (as Pb)	IS: 5182 (P-22)	<0.1	µg/m <sup>3</sup>	1.0
7	Nickel (as Ni)	EKO/CHEM/SOP/AAQ/02	<15.0	ng/m <sup>3</sup>	20.0
8	Arsenic (as As)	EKO/CHEM/SOP/AAQ/02	<5.0	ng/m <sup>3</sup>	6.0
9	Ozone (as O <sub>3</sub> )	IS: 5182 (P-9)	<10.0	µg/m <sup>3</sup>	180.0
10	Ammonia (as NH <sub>3</sub> )	APHA Method 401	<20.0	µg/m <sup>3</sup>	400.0
11	Benzene (as C <sub>6</sub> H <sub>6</sub> )	IS: 5182 (P-11)	<1.0	µg/m <sup>3</sup>	5.0
12	Benzo(alpha) Pyrene-Particulate Phase Only	IS: 5182 (P-12)	<1.0	ng/m <sup>3</sup>	1.0

**Notes :**

- The results given above are related to the tested sample, for various parameters, as observed at the time of Sampling. The customer asked for the above tests only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer. Sample received for biological tests will be destroyed after 7 days from the date of issue of test report.
- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\* End of Report \*\***

For EKO PRO ENGINEERS PVT. LTD.

PURNIMA CHAUHAN  
 TECHNICAL MANAGER  
 (Authorised Signatory)



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**Environmental Consultants and Analytical Laboratory  
(An ISO 9001:2015 Certified Company)Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in**TEST REPORT****Noise Monitoring**

Test Report No. : EKO/170/240122

Issue Date : 27/01/2022

Issued To : INDIA GLYCOLS LIMITED  
E - 1, Sector - 15  
GIDA, Gorakhpur  
Uttar Pradesh

Sample Description : Ambient Noise  
Sample Drawn on : 21/01/2022  
Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
Sample Received on : 24/01/2022  
Sampling Location : Near Main Gate  
Sampling Plan & Procedure : SOP-N/01  
Weather Condition : Normal  
Analysis Duration : 24/01/2022 To 25/01/2022  
Remark (if any) : NA

**RESULTS**

S. No.	Parameters	Test Methods	Results	Units	Limits as per "The Noise Pollution (Regulation & Control) Rules, 2000"
1	Leq (Day Time)	EKO/CHEM/SOP/S/N-01	66.3	dB (A)	75.0
2	Leq (Night Time)	EKO/CHEM/SOP/S/N-01	54.8	dB (A)	70.0

**Notes :**

- The results given above are related to the tested sample, as received & mentioned parameters.  
The customer asked for the above tests only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test report will not be used for any publicity/legal purpose.
- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\*End of Report\*\***

For EKO PRO ENGINEERS PVT. LTD.  
RURNIMA CHAUDHAN  
TECHNICAL MANAGER  
(Authorised Signatory)



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**

Environmental Consultants and Analytical Laboratory

(An ISO 9001:2015 Certified Company)

Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
 Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

**TEST REPORT****Noise Monitoring**

Test Report No. : EKO/169/240122

Issue Date : 27/01/2022

Issued To : INDIA GLYCOLS LIMITED  
 E - 1, Sector - 15  
 GIDA, Gorakhpur  
 Uttar Pradesh

Sample Description : Ambient Noise  
 Sample Drawn on : 21/01/2022  
 Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
 Sample Received on : 24/01/2022  
 Sampling Location : Near Bottling Plant  
 Sampling Plan & Procedure : SOP-N/01  
 Weather Condition : Normal  
 Analysis Duration : 24/01/2022 To 25/01/2022  
 Remark (if any) : NA

**RESULTS**

S. No.	Parameters	Test Methods	Results	Units	Limits as per "The Noise Pollution (Regulation & Control) Rules, 2000"
1	Leq (Day Time)	EKO/CHEM/SOP/S/N-01	64.8	dB (A)	75.0
2	Leq (Night Time)	EKO/CHEM/SOP/S/N-01	52.9	dB (A)	70.0

**Notes :**

- The results given above are related to the tested sample, as received & mentioned parameters.  
The customer asked for the above tests only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test report will not be used for any publicity/legal purpose.
- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\*End of Report\*\***

For EKO PRO ENGINEERS PVT. LTD.  
 GHAZIABAD  
 PURNIMA CHAUDHAN  
 TECHNICAL MANAGER  
 (Authorised Signatory)



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**Environmental Consultants and Analytical Laboratory  
(An ISO 9001:2015 Certified Company)Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
Contact No.: 9818405427, 9810240678, 8826344437 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in**TEST REPORT****Noise Monitoring**

Test Report No. : EKO/171/240122

Issue Date : 27/01/2022

Issued To : INDIA GLYCOLS LIMITED  
E - 1, Sector - 15  
GIDA, Gorakhpur  
Uttar Pradesh

Sample Description : Ambient Noise  
Sample Drawn on : 21/01/2022  
Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
Sample Received on : 24/01/2022  
Sampling Location : Near Lagoon  
Sampling Plan & Procedure : SOP-N/01  
Weather Condition : Normal  
Analysis Duration : 24/01/2022 To 25/01/2022  
Remark (if any) : NA

**RESULTS**

S. No.	Parameters	Test Methods	Results	Units	Limits as per "The Noise Pollution (Regulation & Control) Rules, 2000"
1	Leq (Day Time)	EKO/CHEM/SOP/S/N-01	64.5	dB (A)	75.0
2	Leq (Night Time)	EKO/CHEM/SOP/S/N-01	58.1	dB (A)	70.0

**Notes :**

- The results given above are related to the tested sample, as received & mentioned parameters.  
The customer asked for the above tests only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test report will not be used for any publicity/legal purpose.
- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\*End of Report\*\***

For EKO PRO ENGINEERS PVT. LTD.  
PURNIMA CHAUDHAN  
TECHNICAL MANAGER  
(Authorised Signatory)



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**Environmental Consultants and Analytical Laboratory  
(An ISO 9001:2015 Certified Company)Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.  
Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in**TEST REPORT****Noise Monitoring**

Test Report No. : EKO/172/240122

Issue Date : 27/01/2022

Issued To

: INDIA GLYCOLS LIMITED  
E - 1, Sector - 15  
GIDA, Gorakhpur  
Uttar Pradesh

Sample Description : DG Noise  
 Sample Drawn on : 21/01/2022  
 Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
 Sample Received on : 24/01/2022  
 Sampling Location : DG Set (650 KVA)  
 Sampling Plan & Procedure : SOP-N/01  
 Analysis Duration : 24/01/2021 To 25/01/2022  
 Weather Condition : Normal  
 Remark (if any) : When DG Set was on

**RESULTS**

S. No.	Parameters	Test Methods	Results	Units	Limits as per EPR-1986, amendments 15th March, 2011
1	Leq Inside DG Acoustic Room/Enclosure Near engine of DG Set	Eko/Chem/SOP/S/N-01	100.3	dB (A)	Insertion Loss should be >25 dB(A)
2	Leq Outside DG Acoustic Room/Enclosure At 0.5m distance from closed gate	Eko/Chem/SOP/S/N-01	72.9	dB (A)	
3	Leq Insertion Loss of the DG Acoustic Room/Enclosure	Eko/Chem/SOP/S/N-01	27.4	dB (A)	

**Notes :**

- The results given above are related to the tested sample, as received & mentioned parameters.  
The customer asked for the above tests only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test report will not be used for any publicity/legal purpose.
- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\*End of Report\*\***

For EKO PRO ENGINEERS PVT. LTD.

PURNIMA CHAUHAN  
TECHNICAL MANAGER  
(Authorised Signatory)



Contact : +91 - 9810243870

**EKO PRO ENGINEERS PVT. LTD.**

Environmental Consultants and Analytical Laboratory

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 Contact No. : 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

**TEST REPORT****Noise Monitoring**

Test Report No. : EKO/173/240122

Issue Date : 27/01/2022

Issued To

: INDIA GLYCOLS LIMITED  
 E - 1, Sector - 15  
 GIDA, Gorakhpur  
 Uttar Pradesh

Sample Description : DG Noise  
 Sample Drawn on : 21/01/2022  
 Sample Drawn by : EPEPL (Mr. Chandan Sharma)  
 Sample Received on : 24/01/2022  
 Sampling Location : DG Set (1250 KVA)  
 Sampling Plan & Procedure : SOP-N/01  
 Analysis Duration : 24/01/2021 To 25/01/2022  
 Weather Condition : Normal  
 Remark (if any) : When DG Set was on

**RESULTS**

S. No.	Parameters	Test Methods	Results	Units	Limits as per EPR-1986, amendments 15th March, 2011
1	Leq Inside DG Acoustic Room/Enclosure Near engine of DG Set	Eko/Chem/SOP/S/N-01	99.5	dB (A)	Insertion Loss should be >25 dB(A)
2	Leq Outside DG Acoustic Room/Enclosure At 0.5m distance from closed gate	Eko/Chem/SOP/S/N-01	73.1	dB (A)	
3	Leq Insertion Loss of the DG Acoustic Room/Enclosure	Eko/Chem/SOP/S/N-01	26.4	dB (A)	

**Notes :**

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test report will not be used for any publicity/legal purpose.
- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\*End of Report\*\***

For EKO PRO ENGINEERS PVT. LTD.

PURNIMA CHAUHAN  
 TECHNICAL MANAGER  
 (Authorised Signatory)

Page 1 of 1

**EKO PRO ENGINEERS PVT. LTD.**

Environmental Consultants and Analytical Laboratory

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 Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

**TEST REPORT****Water Sample Analysis**

Test Report No. : EKO/174/240122

Issue Date : 27/01/2022

Issued To : INDIA GLYCOLS LIMITED  
 E - 1, Sector - 15  
 GIDA, Gorakhpur  
 Uttar Pradesh

Sample Description : Ground Water  
 Sample Drawn on : 21/01/2022  
 Sample Drawn by : EPEPL (Mr. Candan Sharma)  
 Sample Received on : 24/01/2022  
 Sampling Location : From Borewell  
 Sampling Plan & Procedure : SOP-W/66  
 Sample Quantity : 1.0 Litre  
 Environmental Conditions : Normal  
 Analysis Duration : 24/01/2022 To 27/01/2022  
 Remark (if any) : NA

**RESULTS**

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	<1.0	Hazen	5.0	15.0
2	Odour	IS: 3025 (P-5)	Agreeable	-	Agreeable	Agreeable
3	Taste	IS: 3025 (P-7)	Agreeable	-	Agreeable	Agreeable
4	Turbidity	IS: 3025 (P-10)	<1.0	NTU	1.0	5.0
5	pH	IS: 3025 (P-11)	7.31	-	6.5-8.5	No relaxation
6	Total Hardness (as CaCO <sub>3</sub> )	IS: 3025 (P-21)	188.0	mg/L	200.0	600.0
7	Iron (as Fe)	IS: 3025 (P-53)	<0.1	mg/L	1.0	No relaxation
8	Calcium (as Ca)	IS: 3025 (P-40)	45.3	mg/L	75.0	200.0
9	Magnesium (as Mg)	IS: 3025 (P-46)	18.2	mg/L	30.0	100.0
10	Chloride (as Cl)	IS: 3025 (P-32)	80.9	mg/L	250.0	1000.0
11	Residual Free Chlorine	IS: 3025 (P-26)	<0.1	mg/L	0.2	1.0
12	Sulphate (as SO <sub>4</sub> )	IS: 3025 (P-24)	24.7	mg/L	200.0	400.0
13	Total Dissolved Solids	IS: 3025 (P-16)	370.0	mg/L	500.0	2000.0
14	Total Coliform	IS: 1622	Absent (<2)	MPN/100ml	Should be Absent	-

Remark:- Standard Applicable only for Drinking Water.

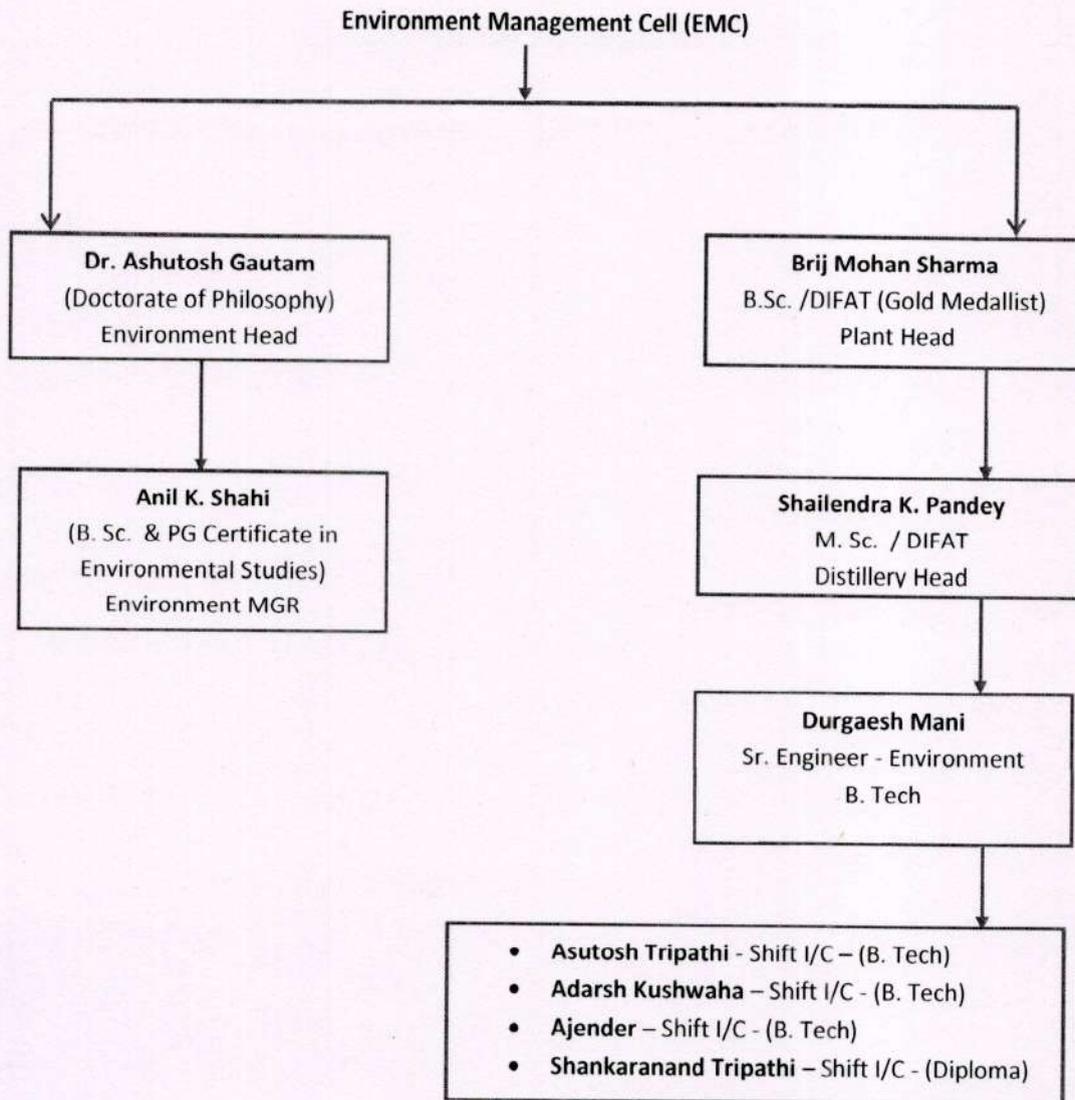
**Notes:**

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- The test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer. Sample received for biological tests will be destroyed after 7 days from the date of issue of test report.
- Responsibility of the Laboratory is limited to the invoiced amount only.

**\*\*End of Report\*\***

For EKO PRO ENGINEERS PVT. LTD.  
 SHIVANGI SINGH RAIZADA  
 SECTION INCHARGE MICROBIOLOGY  
 (Authorised Signatory)

For EKO PRO ENGINEERS PVT. LTD.  
 PURNIMA CHAUHAN  
 TECHNICAL MANAGER  
 (Authorised Signatory)





**UTTAR PRADESH POLLUTION CONTROL BOARD**  
**Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010**  
 Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

**CONSENT ORDER**

**Ref No. -**  
**146249/UPPCB/Gorakhpur(UPPCBRO)/CTO/air/GORAKHPUR/202**  
**1**

**Dated : 03/01/2022**

**To ,**

Shri INDIAGLYCOLSLTD GIDA GORAKHPUR  
 M/s INDIA GLYCOLS LIMITED E 1 SECTOR 15 GIDA  
 India Glycols Limited E - 1 Sector - 15 GIDA District - Gorakhpur Uttar  
 Pradesh,GORAKHPUR,273209  
 GORAKHPUR

**Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. INDIA GLYCOLS LIMITED E 1 SECTOR 15 GIDA**

Reference Application No. 14591342

Dated : 03/01/2022

1. With reference to the application for consent for emission of air pollutants from the plant of M/s INDIA GLYCOLS LIMITED E 1 SECTOR 15 GIDA. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2022 to 31/12/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.  
 This consent is being issued with the permission of competent authority .

**For and on behalf of U.P. Pollution Control Board.**

**RAKESH**

**KUMAR TYAGI**

**Chief Environmental Officer, Circle-6**

Digitally signed by RAKESH KUMAR TYAGI  
 DN: cn=U.P. Pollution Control Board, o=U.P. Pollution Control Board, ou=U.P. Pollution Control Board, email=info@uppcb.com, c=IN

**Enclosed : As above**  
**(condition of consent):**

Copy to: Regional Officer, U.P. Pollution Control Board, Gorakhpuri for information and necessary action.

**RAKESH**

**KUMAR TYAGI**

**Chief Environmental Officer, Circle-6**

Digitally signed by RAKESH KUMAR TYAGI  
 DN: cn=U.P. Pollution Control Board, o=U.P. Pollution Control Board, ou=U.P. Pollution Control Board, email=info@uppcb.com, c=IN

## U.P. Pollution Control Board

Dated : 03/01/2022

## CONDITIONS OF CONSENT

1(a). The details of Air pollution sources and stacks attached with Boiler

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1	45 TPH Boiler	40 MTD-coal, 110 MTD-rice husk, 190 MTD-slop	2	Particulate Matter	As per E (P) A Rules, 1986
2	650 KVA DG Set	Diesel	5	Sulphur Dioxide	As per E (P) A Rules, 1986
3	35 TPH Boiler	20 MTD-coal, 90 MTD-rice husk, 114 MTD-slop	1	Particulate Matter	As per E (P) A Rules, 1986
4	55 TPH Boiler	18 TPH slop, 6.23 TPH rice husk or 18 TPH slop, 05 TPH-Indian Coal or 18 TPH slop, 3.78 TPH Imported Coa	3	Particulate Matter	As per E (P) A Rules, 1986
5	1250 KVA DG Set	Diesel	4	Sulphur Dioxide	As per E (P) A Rules, 1986

1(b) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	1	Particulate Matter	As per E (P) A Rules, 1986
2	2	Particulate Matter	As per E (P) A Rules, 1986
3	3	Particulate Matter	As per E (P) A Rules, 1986
4	4	Sulphur Dioxide	As per E (P) A Rules, 1986
5	5	Sulphur Dioxide	As per E (P) A Rules, 1986

- The equipment for air pollution control system and monitoring, as proposed by the industry and approved by the Board should be installed in their premises itself.
- Industry shall dispose the incineration boiler ash in such a manner so that there should not be any adverse impact on public health at large and on Soil, Water & Air environment.
- The modification or installation in the existing pollution control equipment shall be done only by prior approval of the Board.
- The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants shall be in accordance with the standards prescribed by the Board/MoEF&CC/or otherwise mandatory.

6. Unit shall do provisions for control of fugitive emissions from process as per the norms of the Board/MOEF & CC/or otherwise mandatory.
7. The unit shall submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order. Further quarterly monitoring report analysed by Board/NABL accredited laboratory shall be submitted.
8. In case of closure directions under section-5 of E (P) Act, 1986 issued by CPCB, this consent will be automatically suspended during the closure period, and will be automatically reinstated with specific conditions as per CPCB revocation orders.
9. Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- [www.uppcb.com](http://www.uppcb.com).
10. Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
11. Industry shall abide by orders / directions issued by Hon'ble Supreme court, Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

**The Unit will file the renewal application at least 2 months prior to the expiry of this Order.**

**Specific Conditions:**

1. The Earlier CTO issued by UPPCB vide office letter No. 118154/UPPCB/Gorakhpur(UPPCBRO)/CTO/air/GORAKHPUR/2021 dated 18.03.2021 is stand canceled from the issuance of this CTO and this CTO will be effective.
2. This consent is valid for production of Absolute Alcohol / Extra Neutral Alcohol / Rectified Spirit 200 KLD to 260 KLD maximum using molasses & grains as main raw material and 12 Megawatt / hour Electricity by Turbo Generator. The industry shall obtain prior approval before making any modification in product / process / fuel / plant machinery failing which consent would be deemed void. This consent to operate order is subject to the order passed by Hon'ble NGT in OA no. 116/2014 Meera Shukla V/s Municipal Corporation of Gorakhpur & others.
3. The unit shall not allow any additional fresh water requirement for proposed expansion.
4. The unit shall achieve Zero Liquid Discharge for proposed expansion.
5. The unit shall carry out validation within 60 days through reputed institute such as VSI, Pune/NSI, Kanpur/NEERI, Nagpur/IITs etc after production.
6. The unit shall submit monthly data of following to UPPCB:
  - a. Fresh water consumption
  - b. Production
  - c. Raw Material consumption
  - d. Spent wash generation
  - e. Slope generation
  - f. Condensate generation
  - g. Feed quantity of slope into incinerator
  - h. Yeast sludge generation and disposal
  - i. Boiler ash generation and disposal
  - j. Quantity of granule generation and sold
  - k. Quantity of Spent lees generation, recycle/reuse and Treatment in CPU
  - l. Quantity of effluent received into CPU, details of reuse/recycle etc.
  - m. Steam generation, fuel consumption.
  - n. CO2 production and sold.
7. The unit shall restrict the spent wash storage capacity to 07 days only.
8. The unit shall utilize DDGS as cattle feed.
9. The unit shall ensure to obtain consent (Water and Air) under the provision of Water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 for the same.
10. The all conditions of earlier environmental clearance issued by MOEF & CC for 200 KLD production with remain same.
11. Pollutant load like BOD, COD, TDS and TSS in effluent shall not be changed due to proposed modification.
12. Total generation of fly ash shall be reduced to 129.02 MT/day after the proposed modification as against 154.17 MT/ day at present.
13. The total fuel requirement in terms of equivalent coal shall be reduced from 564.15 MT/ day to 509.25 MT/ day after proposed modification.
14. There shall not be any incremental rise with respect to air pollution. The particulate emission level from the boiler chimney shall always be kept below 150mg/Nm<sup>3</sup> and Air Pollution load shall not be increase after proposed modification.
15. The Slop consumption shall be reduced from 487 TPD to 365 TPD.
16. After the proposed modification, total PM Load shall be reduced to 129.69 MT/day against 155.17 MT/day at present.

17. The unit shall maintain and operate Air Pollution control system to ensure that stack emissions are within the prescribed norms as per EP Rules 1986 as amended. The industry shall submit the stack monitoring report of 55 TPH Boiler within the 15 days of its operation by Board Laboratory and Online Monitoring System shall also be installed at 55 TPH Boiler with connection to server of CPCB / UPPCB.
18. The unit shall ensure that ambient air quality of nearby areas is not adversely affected due to operation and emissions of the unit. The unit shall operate and maintain properly the installed online emission monitoring system and maintain the records, and ensure the connectivity to the server of CPCB & UPPCB.
19. The industry shall comply with various provisions of Air (Prevention & Control of Pollution) Act 1981 as amended, Water (Prevention & Control of Pollution) Act 1974 as amended and all other applicable rules notified under EP Act 1986.
20. The overall noise level in and around area shall be kept well within the standards by providing noise control measure including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise level shall conform to the standards under the Environment (Protection) Act 1986.
21. The unit shall use Bio-briquette as co-fuel with main fuel in the ratio of minimum 20 percent in boiler subject to its availability.
22. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as – Boiler / Furnace / Heaters / DG Sets or alteration of existing emission sources in accordance with section – 21 / 22 of air Act 1981 (as amended respectively).
23. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.
24. The industry shall dispose the hazardous waste through authorized recyclers / TSDF and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and the Plastic Waste Management Rules, 2016 as amended.
25. The industry shall submit the point wise compliance report of the CTO issued by Board for the Year 2020 and audited balance sheet for the current year and the details of fees deposited during last three years within a month otherwise this CTO may be revoked.
26. Any source of emission other than that mentioned in the Air Consent seeking application will not be permitted by the Board.
27. The industry should ensure the operation of the air pollution control system (APCs) in such a manner that the air emission confirms with the standards prescribed under the EP Act 1986 as amended.
28. The use of pet coke and furnace oil as a fuel is restricted in compliance of the Hon'ble Supreme Court Order.
29. In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic Waste generated within a month failing which consent would be deemed void.
30. The industry should be operated in such a way so that there is no adverse impact on public and environment.
31. With regards to the use of Pet Coke / Furnace Oil as fuel, the orders passed by the Hon'ble Supreme Court in the Writ Petition (Civil) No. 13029/1985 MC Mehta verses Union of India and others will be applicable.
32. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this CTO and attract action under the





**UTTAR PRADESH POLLUTION CONTROL BOARD**  
**Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010**

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

**CONSENT ORDER**

**Ref No. -**  
**146262/UPPCB/Gorakhpur(UPPCBRO)/CTO/wa**  
**ter/GORAKHPUR/2021**

**Dated : 03/01/2022**

**To ,**

Shri INDIAGLYCOLSLTD GIDA GORAKHPUR  
 M/s INDIA GLYCOLS LIMITED E 1 SECTOR 15 GIDA  
 India Glycols Limited E - 1 Sector - 15 GIDA District - Gorakhpur Uttar  
 Pradesh,GORAKHPUR,273209  
 GORAKHPUR

**Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. INDIA GLYCOLS LIMITED E 1 SECTOR 15 GIDA**

**Reference Application No :14592612**

**Dated :03/01/2022**

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act ) M/s. INDIA GLYCOLS LIMITED E 1 SECTOR 15 GIDA is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2022 to 31/12/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

**For and on behalf of U.P. Pollution Control Board**

**RAKESH**

**KUMAR TYAGI**  
**Chief Environmental Officer, Circle-6**

Digitally signed by RAKESH KUMAR TYAGI  
 DN: cn=U.P. Pollution Control Board, ou=Environment, postalCode=226010, o=Uttar Pradesh, st=Uttar Pradesh, 2.5.4.20=46033517335983d35a186a98607  
 810222296ec13986f3aa0005810, c=IN

**Enclosed : As above**  
**(condition of consent):**

Copy to: Regional Officer, U.P. Pollution Control Board, Gorakhpur for information and necessary action.

**RAKESH**

**KUMAR TYAGI**

**Chief Environmental Officer, Circle-6**

Digitally signed by RAKESH KUMAR TYAGI  
 DN: cn=U.P. Pollution Control Board, ou=Environment, postalCode=226010, o=Uttar Pradesh, st=Uttar Pradesh, 2.5.4.20=46033517335983d35a186a98607  
 be98127272986ec13986f3aa0005810, c=IN

**U.P. POLLUTION CONTROL BOARD, LUCKNOW**

**Annexure to Consent issued to M/s.INDIA GLYCOLS LIMITED E 1 SECTOR 15 GIDA vide**

Consent Order No. 14592612/ Water

Dated : 03/01/2022

**CONDITIONS OF CONSENT**

1. This consent is valid only for the approved production capacity of Absolute Alcohol / Extra Neutral Alcohol / Rectified Spirit 200 KLD to 260 KLD and 12 Megawatt / hour Electricity by Turbo Generator.
2. The quantity of maximum daily effluent discharge should not be more than the following :

<b>Effluent Discharge Details</b>			
<b>S.No</b>	<b>Kind of Effluent</b>	<b>Maximum daily discharge,KL/day</b>	<b>Treatment facility and discharge point</b>
1	Domestic	10 KLD	STP
2	Industrial	ZLD	ETP

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in storm water drain.
- 4(a) The domestic effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms.

<b>Domestic Effluent</b>		
<b>S.No</b>	<b>Parameter</b>	<b>Standard</b>
1	BOD	As per E (P) A Rules, 1986
2	Quantity of Discharge	10 KLD STP
3	Total Suspended Solids	As per E (P) A Rules, 1986
4	COD	As per E (P) A Rules, 1986
5	Oil & Grease	As per E (P) A Rules, 1986

5. The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry.
6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under the Environment (Protection) Act, 1986.
7. The industry shall not discharge any trade effluent outside the premises and Zero Liquid Discharge (ZLD) shall be maintained all the time.
8. Molasses shall not be stored in kachcha pits.
9. If UPPCB or CPCB issues closure order against the industry, this consent shall remain suspended for the period till closure order is revoked, after which the consent will be effective again for the remaining period.
10. The unit should be operated in such a way so that there is no adverse impact on public and environment.
11. Unit must maintain on line connectivity of mass flow meters at the inlet and outlet of MEE and web cameras installed at the final outlet, MEE and Bio Compost yard and connected with server of CPCB and UPPCB.
12. The unit shall ensure deployment of qualified staff for self monitoring mechanism on 24 X7 hours basis.
13. Volume of spent wash shall be reduced to 40 % minimum and solid concentration shall be maintained minimum 30% at the outlet of MEE.
14. Unit shall identify recipient drains/rivulets and their upstream & downstream locations in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at upstream & downstream location through recognized lab under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB.

15. The storage facility provided for spent wash shall be properly lined and made impermeable and the storage capacity at any stage shall not exceed 07 days equivalent of production in case of incineration boiler and 30 days equivalent of production in case of bio composting.
16. Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
17. Industry shall ensure to send monthly reports regarding spent wash storage and details of spent wash in each lagoon constructed in industry.
18. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

**Specific Conditions:**

1. The Earlier CTO issued by UPPCB vide office letter No. 118156/UPPCB/Gorakhpur(UPPCBRO)/CTO/water/GORAKHPUR/2021 dated 18.03.2021 is stand canceled from the issuance of this CTO and this CTO will be effective.
2. This consent is valid for production of Absolute Alcohol / Extra Neutral Alcohol / Rectified Spirit 200 KLD to 260 KLD maximum using molasses & grains as main raw material and 12 Megawatt / hour Electricity by Turbo Generator. The industry shall obtain prior approval before making any modification in product / process / fuel / plant machinery failing which consent would be deemed void. This consent to operate order is subject to the order passed by Hon'ble NGT in OA no. 116/2014 Meera Shukla V/s Municipal Corporation of Gorakhpur & others.
3. The unit shall not allow any additional fresh water requirement for proposed expansion.
4. The unit shall achieve Zero Liquid Discharge for proposed expansion.
5. The unit shall carry out validation within 60 days through reputed institute such as VSI, Pune/NSI, Kanpur/NEERI, Nagpur/IITs etc after production.
6. The unit shall submit monthly data of following to UPPCB:
  - a. Fresh water consumption
  - b. Production
  - c. Raw Material consumption
  - d. Spent wash generation
  - e. Slope generation
  - f. Condensate generation
  - g. Feed quantity of slope into incinerator
  - h. Yeast sludge generation and disposal
  - i. Boiler ash generation and disposal
  - j. Quantity of granule generation and sold
  - k. Quantity of Spent lees generation, recycle/reuse and Treatment in CPU
  - l. Quantity of effluent received into CPU, details of reuse/recycle etc.
  - m. Steam generation, fuel consumption.
  - n. CO2 production and sold.
7. The unit shall restrict the spent wash storage capacity to 07 days only.
8. The unit shall utilize DDGS as cattle feed.
9. The unit shall ensure to obtain consent (Water and Air) under the provision of Water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 for the same.
10. The all conditions of earlier environmental clearance issued by MOEF & CC for 200 KLD production with remain same.
11. Pollutant load like BOD, COD, TDS and TSS in effluent shall not be changed due to proposed modification.
12. Total generation of fly ash shall be reduced to 129.02 MT/day after the proposed modification as against 154.17 MT/ day at present.
13. The total fuel requirement in terms of equivalent coal shall be reduced from 564.15 MT/ day to 509.25 MT/ day after proposed modification.
14. There shall not be any incremental rise with respect to air pollution. The particulate emission level from the boiler chimney shall always be kept below 150mg/Nm<sup>3</sup> and Air Pollution load shall not be increase after proposed modification.
15. The Slop consumption shall be reduced from 487 TPD to 365 TPD.
16. After the proposed modification, total PM Load shall be reduced to 129.69 MT/day against 155.17 MT/day at present.

17. The distillery shall ensure the time bound compliance of the various provisions of ZLD guidelines issued by the UPPCB vide office memorandum no. H46886 / C - 1 / Gen - 42 / 2020, dt. 28-01-2020 (available at URL [http://www.uppcb.com/pdf/news\\_280120.pdf](http://www.uppcb.com/pdf/news_280120.pdf)).
18. The industry will have to ensure permission from the CGWA for groundwater extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken. The Electromagnetic Flow Meter to be installed in all water abstraction points and usage of fresh water to be minimized.
19. The unit must operate and maintain properly the installed flow meters and web camera and shall ensure online connectivity of flow meter and web camera with server of CPCB and UPPCB.
20. The unit shall develop proper green belt and rain water harvesting system as per guidelines. For green belt at least 8 feet height plants should be planted which shall be properly protected as proper irrigation and manoeuvring arrangement shall be made. For the development of the green belt the guidelines issued vide Board office order no. H10405 / 220 / 2018 / 02 dt. 16-02-2018 shall be complied.
21. Process effluent / any waste water shall not be allowed to mix with storm water. Storm water drain shall be passed through guard pond.
22. The unit shall dispose the hazardous waste through authorized recycler / TSDF and comply with the provision of Hazardous and Other Wastes (Management and Trans - boundary Movement) Amendment Rules, 2016 and the Plastic Waste Management Rules, 2016 as amended.
23. The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc., on all sources of noise generation. The ambient noise level shall conform to the standards under the Environment (Protection) Act 1986.
24. The unit shall make temporary storage facility for storage of hazardous waste in the premises before it will send to TSDF as per the provisions of Hazardous and Other Wastes (Management and Trans - boundary Movement) Rules, 2016.
25. The unit shall install the Board showing daily environmental statement i.e. chemicals used in the treatment of effluent, flow meter reading, hazardous waste generated and send to TSDF etc. at the main gate of the unit.
26. The unit shall comply with the various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under EP Act 1986.
27. The unit shall submit groundwater quality monitoring report done by MOEF&CC approved laboratory in every 3 months.
28. This consent order shall automatically become invalid on issuance of Closure Order by CPCB / UPPCB and further on revoking of closure order, the consent order shall become valid.
29. The industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble NGT, Central Pollution Control Board and U.P Pollution Control Board for protection and safeguard of environment from time to time.
30. In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic Waste generated within a month failing which consent would be deemed void.
31. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this CTO and attract action under the provisions of Law.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

RAKESH

KUMAR TYAGI

Chief Environmental Officer, Circle-6

U.P. Pollution Control Board  
Sector-10, Lucknow-226010, U.P.  
Phone: 2222-2222  
Fax: 2222-2222  
E-mail: uppcb@uppcb.gov.in  
www.uppcb.gov.in



Date: 25/12/2021

**INDIA GLYCOLS LTD**  
**PLOT NO 2B**  
**SECTOR 126, NOIDA**  
**NOIDA - 201304**  
**GAUTAM BUDDHA NAGAR**  
**UTTAR PRADESH**  
**INDIA**  
**09AAACI7246P2ZY(GSTIN Number)**

**Policy No : 0302000415**  
**Renewal : 06**  
**Endorsement : 00**

Dear Sir / Madam,

We thank you for choosing **Tata AIG General Insurance Company Ltd.** as your preferred insurer. Your Policy No. Is 0302000415 06 00.

We are glad that you have chosen our product **PUBLIC LIABILITY ACT** and given us an opportunity to be your risk carrier for this Product.

'Casualty Line' caters to most of the Enterprises / Industries in India, whether Large, Medium or Small. As one of the India's most established insurance companies, we understand these unique needs of coverage. At Tata AIG we care for you and would strive to offer convenience coupled with a range of products that cater continuously to your ever increasing needs.

Enclosed please find your policy docket based on the information furnished by you in the Proposal.

We look forward to a long and mutually beneficial relationship and providing you wider range of benefits in the years to come.

Yours Sincerely,  
For Tata AIG General Insurance Company Limited

**Authorized Signatory**



**PUBLIC LIABILITY ACT POLICY  
POLICY SCHEDULE**

Agent/Broker Name -SALASAR SERVICES (INSURANCE BROKERS) PVT. LTD.  
Agent/Broker License Code - 143:Agent/Broker :Contact No - 9839932216 (mobile or landline)

**Attaching to and forming part of Policy No.** 0302000415 06 00  
**Name of Insured Owner:** INDIA GLYCOLS LTD  
**Business:** Chemical Manufacturing (Kashipur and Dehradun) and Distillery (Gorakhpur)

**Address:** PLOT NO 2B  
SECTOR 126, NOIDA  
NOIDA - 201304  
GAUTAM BUDDHA NAGAR  
UTTAR PRADESH  
INDIA  
09AAACI7246P2ZY(GSTIN Number)  
Place of supply -UTTAR PRADESH  
State code -09

**Territorial limits:** Anywhere in India

**Policy Period: From:** 07/12/2021 12:00 AM/ PM  
**To Midnight of:** 06/12/2022 12:00 AM/ PM

Indemnity limit:Rs 50,000,000.00 in respect of any one accident and not exceeding 3 times thereof in the aggregate during the policy period.

Service Tax Registration No:  
Premium ₹ 18,850.00  
IGST @18 % ₹ 3,393.00

**Contribution to the  
Environment Relief Fund: ₹ 18,850.00**

**Date of Proposal and declaration:07/12/2021**

In witness whereof the undersigned being duly authorized by the company and on behalf of the company has hereto set his hand at DELHI on 25/12/2021

The stamp duty of 0.25 paid in cash or demand draft or by pay order,vide Receipt/Challan no: LOA/CSD/198/2021/4893 dated the 29/11/2021

**For Tata AIG General Insurance Company Limited**

**Authorized Signatory**

Date :25/12/2021  
Place :DELHI

**Policy Servicing Office  
Tata AIG General Insurance Company Limited**  
UNIT NOS. 721 & 722,, 7TH FLOOR DLF TOWER B,,DELHI,DELHI,DELHI-110025  
Tel No:91-91-7400010485



### RECEIPT

Receipt No. : 101071025604589

Receipt Date : 08/12/2021

Policy No : 0302000415 06 00

Received with thanks from INDIA GLYCOLS LTD a sum of ₹ 41,093.00 ( Rupees Forty One Thousand Ninety Three And Paise Zero Only) vide Cheque no. 875738 dated 03/12/2021 drawn on IDBI BANK LTD. ,PAYABLE AT PAR branch NEW DELHI-MAIN BRANCH towards

Sr. No.	Policy Number	Total Premium (₹)	Utilized from the receipt for policy (₹)	Balance (₹)
1	0302000415 06 00	41,093.00	41,093.00	0.00

**Note:**

1. This is a computer generated receipt and does not require a signature.
2. Upon issuance of this Receipt, all previously issued temporary receipts, if any, related to this Policy shall be considered null and void.
3. Amounts received by cheque shall be subject to realisation.
4. Any amount received in excess of the Premium is being/shall be refunded by the Company.

**GSTIN : 07AABCT3518Q1ZY - DELHI Service Accounting Code : 997139**

Revenue (consolidated) Stamp Duty duly paid vide challan No.CSD/170/2021/4377 date 28/10/2021 for applicable cases.

Insurance is the subject matter of the solicitation. For more details on risk factors, terms and conditions, please read sales brochure carefully before concluding a sale.  
TATA AIG General Insurance Company Ltd. Regd. Office: 15th floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Off Senapati Bapat Marg, Lower Parel, Mumbai-400 013.

IRDA Registration No.108, CIN No : U85110MH2000PLC128425, PAN : AABCT3518Q  
Website: www.tataaig.com 24X7 Tollfree Helpline 1800-266-7780 E-mail: customersupport@tataaig.com

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TATA AIG General Insurance Company Ltd. Regd. Office: 15th floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Off Senapati Bapat Marg, Lower Parel, Mumbai-400 013.  
IRDA Registration No 108, CIN No : U85110MH2000PLC128425, PAN : AABCT3518Q, UIN No : IRDANI08CP0058V01201819  
Website: www.tataaig.com 24X7 Tollfree Helpline 1800-266-7780 E-mail: customersupport@tataaig.com



**LIABILITY INSURANCE POLICY  
(UNDER PUBLIC LIABILITY INSURANCE ACT 1991)**

**1. OPERATIVE CLAUSE**

Whereas the Insured Owner named in the schedule hereto and carrying on business described in the said schedule has applied to the Tata AIG General Insurance Company Limited (hereinafter called the Company) for the indemnity hereinafter contained and has made a written proposal and declaration which shall be the basis of this contract and is deemed to be incorporated herein and has paid the premium and statutory contribution towards the Environment Relief Fund as per the provisions of the Public Liability Insurance Act and the rules framed thereunder.

NOW THIS POLICY WITNESSETH that subject to the terms, exceptions and conditions contained herein or endorsed hereon, the company will indemnify the insured owner against the statutory liability arising out of accidents occurring during the currency of the policy due to handling hazardous substances as provided for in the said Act and the Rules framed thereunder.

**2. DEFINITIONS:**

- a) "ACT" unless otherwise specifically mentioned shall mean the Public Liability Insurance Act 1991 as amended from time to time;
- b) "Accident" means an accident involving a fortuitous, sudden or unintentional occurrence while handling any hazardous substance resulting in continuous, intermittent or repeated exposure to death of, or injury to any person or damage to any property but does not include an accident by reason only of war or radioactivity;
- c) "Handling" in relation to any hazardous substance means the manufacture, processing, treatment, package, storage, transportation by vehicle, use, collection, destruction, conversion, offering for sale, transfer or the like of such hazardous substance;
- d) "Hazardous Substance" means any substance or preparation which is defined as hazardous substance under the Environment (Protection) Act, 1986, and exceeding such quantity as may be specified, by notification, by the Central Government;
- e) "Owner" means a person who owns, or has control over handling any hazardous substance at the time of accident and includes:
- i) in the case of a firm any of its partners;
  - ii) in the case of an association, any of its members, and
  - iii) in the case of a company, any of its directors, managers, secretaries or other officers who is/are directly in charge of, and is/are responsible to the company for the conduct of the business of the company;
- f) "Turnover" shall mean
- i) Manufacturing units-Annual Gross Sales of all goods including all levies and taxes
  - ii) Godowns/ warehouse owners-Total Annual rental receipts.
  - iii) Transport Operators-Total Annual freight receipts.
  - iv) Others-Total Annual gross receipts.

**3. EXCLUSIONS:**

- (1) arising out of wilful or intentional non-compliance of any Statutory provisions.
- (2) in respect of fines, penalties, punitive and/or exemplary damages.
- (3) arising under any other legislation except in so far as provided for in Section 8 Sub Section (1) and (2) of the Act.
- (4) in respect of damage to property owned, leased or hired or under hire purchase or on loan to the Insured or otherwise in the Insured Owner's control, care or custody.
- (5) directly or indirectly occasioned by, happening through or in consequence of war, invasion, act of foreign enemy, hostilities (whether war be declared or not), civil war, rebellion, revolution, insurrection or military or usurped power;
- (6) directly or indirectly caused by or contributed to by.
  - (a) ionising radiation or contamination by radioactivity from any nuclear fuel or from any nuclear waste from the combustion of nuclear fuel
  - (b) the radioactive, toxic, explosive or other hazardous properties of any explosive nuclear assembly or nuclear component thereof.

**4. CONDITIONS:**

The Insured owner shall give written notice to the Company as soon as reasonably practicable of any claim made against the Insured Owner or of any specific event or (1) circumstance that may give rise to a claim. The Insured Owner shall immediately give to the Company copies of notice of applications forwarded by the Collector and all

Insurance is the subject matter of the solicitation. For more details on risk factors, terms and conditions, please read sales brochure carefully before concluding a sale.  
 TATA AIG General Insurance Company Ltd. Regd. Office: 15th floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Off Senapati Bapat Marg, Lower Parel, Mumbai- 400 013.  
 IRDA Registration No.108, CIN No : U85110MH2000PLC128425. PAN : AABCT3518Q. UIN No : IRDAN108CP0058V01201819  
 Website: www.tataaig.com 24X7 Tollfree Helpline 1800-266-7780 E-mail: customersupport@tataaig.com



such additional information and or assistance that the company may require.

- (2) No admission, offer, promise or payments shall be made or given by or on behalf of the Insured owner under this policy without the written consent of the Company.
- (3) The Company shall not be liable for any claim for relief made after five years from the date of occurrence of the accident.
- (4) The Insured Owner shall keep record of annual turnover, and at the time of renewal of insurance declare such turnover and all other details as may be required by the Company. The Company shall at all reasonable times have full rights to call for and examine such records.
- (5) If at the time of happening of any accident resulting in a claim under this policy there be any other insurance covering the same liability, then the Company shall not be liable to pay or contribute more than its ratable proportion of such liability.
- (6) This policy may be cancelled by the Insured Owner by giving 30 days notice in writing to the company in which event the Company will retain premium at short period scale subject to there not having occurred an accident during the policy period which may give rise to a claim(s), failing which no refund of premium shall be allowable.
- (7) This Policy may also be cancelled by the Insurer by giving 30 days notice in writing to the Insured Owner in which event the Company shall be liable to repay on demand a ratable proportion of the premium for the unexpired term from the date of cancellation.
- (8) If the Company shall disclaim liability to the Insured Owner for any claim hereunder and such claim shall not within 12 calendar months from the date of such disclaimer have been made the subject matter of a suit in a competent court of law, then the claim for the practical purposes shall be deemed to have been abandoned and shall not thereafter be recoverable hereunder or be made the subject matter of any suit.
- (9) The Company shall not be liable to make any payment in respect of any claim if such claim shall be in any manner fraudulent or supported, by any person on behalf of the Insured Owner and/or if the insurance has been continued in consequence of any material misstatement or non-disclosure of any material information by or on behalf of the Insured Owner. In such a case if the Company pays any amount to the claimant due to any statutory provision such amount shall be recoverable from the Insured Owner.
- (10) The Policy and the Schedule shall be read together as one contract and any word or expression to which a specific meaning has been assigned in the Act and the Rules framed thereunder or in this Policy shall bear such specific meaning.
- (11) Any dispute regarding interpretation of the terms, conditions and exclusions of this Policy shall be determined in accordance with the law and practice of a court of competent jurisdiction within India.



## GRIEVANCE REDRESSAL POLICY

### Grievance Lodgment Stage

The Company is committed to extend the best possible services to its customers. However, if you are not satisfied with our services and wish to lodge a complaint, please feel free to contact us through below channels:

**Call us** 24X7 toll free helpline 1800 266 7780  
**Email us** at customersupport@tataaig.com

**Write to us at :** Customer Support, Tata AIG General Insurance Company Limited  
 A-501 Building No.4 IT Infinity Park, Dindoshi, Malad (E), Mumbai - 400097  
**Visit the Servicing Branch** mentioned in the policy document

### Nodal Officer

Please visit our website at [www.tataaig.com](http://www.tataaig.com) to know the contact details of the Nodal Officer for your servicing branch. After investigating the grievance internally and subsequent closure, we will send our response within a period of 10 days from the date of receipt of the complaint by the Company or its office in Mumbai. In case the resolution is likely to take longer time, we will inform you of the same through an interim reply.

### Escalation Level 1

For lack of a response or if the resolution still does not meet your expectations, you can write to [manager.customersupport@tataaig.com](mailto:manager.customersupport@tataaig.com). After investigating the matter internally and subsequent closure, we will send our response within a period of 8 days from the date of receipt of your complaint.

### Escalation Level 2

For lack of a response or if the resolution still does not meet your expectations, you can write to the Head-Customer Services at [head.customerservices@tataaig.com](mailto:head.customerservices@tataaig.com). After examining the matter, we will send you our response within a period of 7 days from the date of receipt of your complaint. Within 30 days of lodging a complaint with us, if you do not get a satisfactory response from us and you wish to pursue other avenues for redressal of grievances, you may approach Insurance Ombudsman appointed by IRDA under the Insurance Ombudsman Scheme. Given below are details of the Insurance Ombudsman located at various centers.

List of Insurance Ombudsman Offices

Office of the Ombudsman	Address & Contact details	Jurisdiction of Office Union Territory, District
AHMEDABAD	Office of the Insurance Ombudsman, Jeevan Prakash Building, 6th Floor, Tilak Marg, Relief Road, Ahmedabad - 380 001. Tel.: 079 - 25501201/02/05/06 Email: <a href="mailto:bimalokpal.ahmedabad@ecoi.co.in">bimalokpal.ahmedabad@ecoi.co.in</a>	Gujarat, Dadra & Nagar Haveli, Daman and Diu.
BENGALURU	Office of the Insurance Ombudsman, Jeevan Soudha Building, PID No. 57-27-N-19 Ground Floor, 19/19, 24th Main Road, JP Nagar, 1st Phase, Bengaluru - 560 078. Tel.: 080 - 26652048 / 26652049 Email: <a href="mailto:bimalokpal.bengaluru@ecoi.co.in">bimalokpal.bengaluru@ecoi.co.in</a>	Karnataka
BHOPAL	Office of the Insurance Ombudsman, Janak Vihar Complex, 2nd Floor, 6, Malviya Nagar, Opp. Airtel Office, Near New Market, Bhopal - 462 003. Tel.: 0755 - 2769201 / 2769202 Fax: 0755 - 2769203 Email: <a href="mailto:bimalokpal.bhopal@ecoi.co.in">bimalokpal.bhopal@ecoi.co.in</a>	Madhya Pradesh Chattisgarh
BHUBANESHWAR	Office of the Insurance Ombudsman, 62, Forest park, Bhubneshwar - 751 009. Tel.: 0674 - 2596461 / 2596455 Fax: 0674 - 2596429 Email: <a href="mailto:bimalokpal.bhubaneswar@ecoi.co.in">bimalokpal.bhubaneswar@ecoi.co.in</a>	Orissa
CHANDIGARH	Office of the Insurance Ombudsman, S.C.O. No. 101, 102 & 103, 2nd Floor, Batra Building, Sector 17 - D, Chandigarh - 160 017. Tel.: 0172 - 2706196 / 2706468 Fax: 0172 - 2708274 Email: <a href="mailto:bimalokpal.chandigarh@ecoi.co.in">bimalokpal.chandigarh@ecoi.co.in</a>	Punjab, Haryana, Himachal Pradesh, Jammu & Kashmir, Chandigarh
CHENNAI	Office of the Insurance Ombudsman, Fatima Akhtar Court, 4th Floor, 453, Anna Salai, Teynampet, CHENNAI - 600 018. Tel.: 044 - 24333668 / 24335284 Fax: 044 - 24333664 Email: <a href="mailto:bimalokpal.chennai@ecoi.co.in">bimalokpal.chennai@ecoi.co.in</a>	Tamil Nadu, Pondicherry Town and Karaikal (which are part of Pondicherry).
DELHI	Office of the Insurance Ombudsman, 2/2 A, Universal Insurance Building, Asaf Ali Road, New Delhi - 110 002. Tel.: 011 - 23239633 / 23237532 Fax: 011 - 23230858 Email: <a href="mailto:bimalokpal.delhi@ecoi.co.in">bimalokpal.delhi@ecoi.co.in</a>	Delhi
GUWAHATI	Office of the Insurance Ombudsman, Jeevan Nivesh, 5th Floor, Nr. Panbazar over bridge, S.S. Road, Guwahati - 781001(ASSAM). Tel.: 0361 - 2132204 / 2132205 Fax: 0361 - 2732937 Email: <a href="mailto:bimalokpal.guwahati@ecoi.co.in">bimalokpal.guwahati@ecoi.co.in</a>	Assam, Meghalaya, Manipur, Mizoram, Arunachal Pradesh, Nagaland and Tripura
HYDERABAD	Office of the Insurance Ombudsman, 6-2-46, 1st floor, "Moin Court", Lane Opp. Saleem Function Palace, A. C. Guards, Lakdi-Ka-Pool, Hyderabad - 500 004. Tel.: 040 - 65504123 / 23312122 Fax: 040 - 23376599 Email: <a href="mailto:bimalokpal.hyderabad@ecoi.co.in">bimalokpal.hyderabad@ecoi.co.in</a>	Andhra Pradesh, Telangana, Yanam and part of Territory of Pondicherry.
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KOLKATA	Office of the Insurance Ombudsman, Hindustan Bldg. Annexe, 4th Floor, 4, C.R. Avenue, KOLKATA-700 072. Tel.: 033 - 22124339 / 22124340 Fax: 033 - 22124341 Email: <a href="mailto:bimalokpal.kolkata@ecoi.co.in">bimalokpal.kolkata@ecoi.co.in</a>	West Bengal, Sikkim, Andaman & Nicobar Islands
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